

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000071/2022	KUSANI SIVAPRASAD VS SURENDRA PAL	SUNIL KUMAR PANDA VS	// (//
2	BLAPL/0010723/2022	SIDHANTA NAIK @ NAHAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	ODAGAON /139 /2022 NYAYADHIKARI GRAM NYAYALAYA, ODAGAON(Nayagarh *) GR/0000245/2022
3	BLAPL/0010724/2022	KISHORE @ ISWAR NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	BHUBAN /428 /2022 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000407/2022
4	BLAPL/0010725/2022	NARASINGH HANTAL VS STATE OF ODISHA	AVIRAM PATRA VS	//0 3RD ADJ,CUTTACK(Cuttack) 2(A)CC/0000017/2021
5	BLAPL/0010726/2022	MITHUN NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (BHANJANAGAR) /370 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam) GR/0001285/2022
6	BLAPL/0010727/2022	DASARATHA BHOINA @ DASHARATHA BHAINA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh *) 2(A)CC/0000014/2022
7	BLAPL/0010728/2022	SESHADEV BINDHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /199 /2022 J.M.F.C.,KANTAMAL(Baudh *) CT/0000302/2022
8	BLAPL/0010729/2022	SANTOSH KUMAR NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /403 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000378/2022
9	BLAPL/0010730/2022	MANU @ RAJENDRA DAS VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	PATTAMUNDAI /475 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000475/2022
10	BLAPL/0010731/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGATPUR /371 /2020 (//
11	BLAPL/0010732/2022	AMIT BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	GOCHHPADA /85 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000098/2017

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12	BLAPL/0010733/2022	KAILASH CHANDRA SAHOO @ KAILASH CHANDRA VS STATE OF ODISHA	ANUSH RANJAN BEHERA VS	BALIKUDA /388 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur *) Spl/0000043/2022
13	BLAPL/0010734/2022	Y. MOHAN RAO @ Y. MOHAN BABU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TIKIRI /138 /2022 J.M.F.C.,KASHIPUR(Rayagada *) GR/0000476/2022
14	BLAPL/0010735/2022	VANTHALA SONNU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /57 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000070/2022
15	BLAPL/0010736/2022	PINTAN PRADHAN @ PINTUN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ANGUL SADAR PS /722 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001604/2021
16	BLAPL/0010737/2022	SUKADEB KEMADU VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /207 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000121/2022
17	BLAPL/0010738/2022	PANKAJ SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BISSAMCUTTACK /34 /2021 A.D.J., GUNUPUR(Rayagada *) TR/0000048/2021
18	BLAPL/0010739/2022	SANJAYA @ SANJAY PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DUNGURIPALI /177 /2022 GRAM NYAYADHISH, DUNGURIPALI(Sonapur *) GR/0000121/2022
19	BLAPL/0010740/2022	RANJAN KUMAR @ BIDESI DEEP VS STATE OF ODISHA	KABERI MOHANTY VS	PURUNAKATAK /53 /2019 A.D.J.,BOUDH(Baudh *) ST/0000027/2019
20	BLAPL/0010741/2022	SAMBHU THAKUR @ SAMBHU @ SANTOSH THAKUR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHANUPALI /192 /2022 () //
21	BLAPL/0010742/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGATPUR /369 /2020 () //
22	BLAPL/0010743/2022	DINESH BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADABAZAR /242 /2022 () //
23	BLAPL/0010744/2022	JANAKA PRADHAN	LAMBODAR ACHARI	RAIKIA /50 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010745/2022	LITUA @ BHARAT BEHERA	ARJEET MISHRA	CHAULIAGANJA /29 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010746/2022	ASHIT SARKAR @ ASIT SARKAR	MOHENDRA KUMAR MOHAPATRO	ORKEL /215 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010747/2022	NIKO @ KULDEEP MUNDA	MANAS KUMAR CHAND	AINTHAPALI /408 /2015
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010748/2022	SANJAYA KUMAR DAS	MANAS KUMAR CHAND	NIKIRAI /216 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010749/2022	SURESH NAIK	BISWA KUMAR MISHRA	BADAGADA /187 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010750/2022	ANIMESH GHARAMI	ASIT KUMAR JENA	KALIMELA /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010751/2022	KUNU @ RABIN CHANDRA DEY	ANIRUDHA DAS	TITILAGARH /358 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010752/2022	ANIKET TRIPATHY	MANORANJAN PADHY	JEYPORE SADAR /99 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010753/2022	BASANT KUMAR NAYAK	MANORANJAN PADHY	R.UDAYAGIRI /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010754/2022	CHANDRAKANTA SUBAS PATIL	MANORANJAN PADHY	JEYPORE SADAR /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010755/2022	GYANTA @ GYANATA DIGAL	DIPTI RANJAN SWAIN	/ /0
		VS	VS	()

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35	BLAPL/0010756/2022	STATE OF ODISHA SUNIL HANS VS	JUGALA KISHORE PANDA VS	// / /0 ()
36	BLAPL/0010757/2022	STATE OF ODISHA ABHISHEK MOHANTY VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /196 /2021 ()
37	BLAPL/0010758/2022	STATE OF ODISHA RACHHA @ RAJKAPOOR MALLICK @ RAJKAPUR MALLICK VS	SEBICK DEV DASH VS	// KOMNA PS /124 /2014 ()
38	BLAPL/0010759/2022	STATE OF ODISHA KARTIKA TAKRI VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /126 /2020 ()
39	BLAPL/0010760/2022	STATE OF ODISHA DEEPAK KUMAR SUAR @ RUGUDA VS	DEBASNAN DAS VS	// KENDRAPARA /76 /2018 ()
40	BLAPL/0010761/2022	STATE OF ODISHA SUJIT KUMAR MOHAPATRA VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /1 /2020 ()
41	BLAPL/0010762/2022	STATE OF ODISHA GANESH @ BISWANATH KARJEE VS	BISWAJIT RANJAN TRIPATHY VS	// ADVA /63 /2020 ()
42	BLAPL/0010763/2022	STATE OF ODISHA DEBASISH PATTNAIK VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /526 /2022 ()
43	BLAPL/0010764/2022	STATE OF ODISHA JADU KHILLA VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /125 /2021 ()
44	BLAPL/0010765/2022	STATE OF ODISHA MAHESWAR MALLICK VS	MAHES DAS VS	// K.NUAGOAN /49 /2022 ()
45	BLAPL/0010766/2022	STATE OF ODISHA MANAS RANJAN DAS VS STATE OF ODISHA	AMARESH KALASH VS	// INFOVALLY UPD BHUBANESWAR /188 /2022 () //

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46	BLAPL/0010767/2022	MINA HIMIRIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BANDHUGOAN /95 /2022 () //
47	BLAPL/0010768/2022	HEMANTA KHARSEL VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /39 /2022 () //
48	BLAPL/0010769/2022	DIGESWARA BADAMUNDI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	RAYAGADA /12 /2021 () //
49	BLAPL/0010770/2022	RAJENDRA @ RAJIN ROHIDAS VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOLANGIR TOWN /85 /2022 () //
50	BLAPL/0010771/2022	NARESH SENDARIA @ SINDHRIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
51	BLAPL/0010772/2022	BUNA @ PADMABATI JENA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	REMUNA /60 /2022 () //
52	BLAPL/0010773/2022	MANJULATA MUDULI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	RAGHUNATHPUR /59 /2008 () //
53	BLAPL/0010774/2022	KAMAL LOCHAN DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
54	BLAPL/0010775/2022	DEEPAK NAYAK @ DEEPAK KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KENDRAPARA SADAR /364 /2022 () //
55	BLAPL/0010776/2022	MANGULU @ ABDUL HAMIR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /50 /2022 () //
56	BLAPL/0010777/2022	ZAHID @ ZAHID HOSEN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /130 /2022 () //
57	BLAPL/0010778/2022	DUSHMANTA NAIK	SMRUTI RANJAN ROUT	BARGARH SADAR /74 /2022

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		VS	VS	()
58	BLAPL/0010779/2022	STATE OF ODISHA SATYABAN KAR	UMAKANTA BARIK	// JUNAGARH /429 /2022
		VS	VS	()
59	BLAPL/0010780/2022	STATE OF ODISHA SAROJ KUMAR SAHU	SACHIDANANDA PADHEE	// SOHELLA /195 /2022
		VS	VS	()
60	BLAPL/0010781/2022	STATE OF ODISHA SUDAM KANHAR	SMRUTI RANJAN MOHAPATRA	// / /0
		VS	VS	()
61	BLAPL/0010782/2022	STATE OF ODISHA KRUSHNA CHANDRA PUTEL	SATYABRATA PANDA	// KANTAMAL /17 /2015
		VS	VS	()
62	BLAPL/0010783/2022	STATE OF ODISHA ANANTA SAHU	SATYABRATA PANDA	// KANTAMAL /141 /2022
		VS	VS	()
63	BLAPL/0010784/2022	STATE OF ODISHA BIRENDRA KUMAR BAG	BIJAYA KUMAR RAGADA	// BARGARH /509 /2022
		VS	VS	()
64	BLAPL/0010785/2022	STATE OF ODISHA SUSANTA SAHU	SANGRAM KESHARI ROUT	// KAKIRIGUMMA /86 /2022
		VS	VS	()
65	BLAPL/0010786/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO	A.K.SAHOO	// KANDHEIGOLE /379 /2022
		VS	VS	()
66	BLAPL/0010787/2022	STATE OF ODISHA ABHI @ ABHIMANYU DAS	ADITYA PARIDA	// MADHUPATNA /174 /2021
		VS	VS	()
67	BLAPL/0010788/2022	SUJATA MAHALIK ANIL KUMAR MAHANTA @ ANIL MAHANTA	LALITENDU BHUYAN	// PATNA /192 /2021
		VS	VS	()
68	BLAPL/0010789/2022	STATE OF ODISHA RAMESH MALLICK	AMITAV TRIPATHY	// PHULBANI SADAR /25 /2021
		VS	VS	()

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69	BLAPL/0010790/2022	STATE OF ODISHA D.SARASWATI PATRA VS	DEBASIS MISHRA VS	// / /0 ()
70	BLAPL/0010791/2022	STATE OF ODISHA TUNA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /338 /2021 ()
71	BLAPL/0010792/2022	STATE OF ODISHA KUMAR BISOYI VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /338 /2021 ()
72	BLAPL/0010793/2022	STATE OF ODISHA RAJA @ PAPUN @ PUPU SAHOO VS	PRAVU PITYARTHI KU. PANDIT VS	// KEONJHAR TOWN /228 /2022 ()
73	BLAPL/0010794/2022	STATE OF ODISHA SANTANU KUMAR RATH VS	SRIKANTA MAHUNTA VS	// GUDARI /69 /2022 ()
74	BLAPL/0010795/2022	STATE OF ODISHA SUBASH MALLICK VS	SUMIT SEKHAR PATTANAIK VS	// PARADEEP LOCK /260 /2021 ()
75	BLAPL/0010796/2022	STATE OF ODISHA PURANJANA GAMANGO VS	SUCHIT KUMAR NAYAK VS	// ADVA /44 /2022 ()
76	BLAPL/0010797/2022	STATE OF ODISHA SIBAMANI SANKAM VS	BABITA SAHU VS	// CHITRAKONDA /118 /2022 ()
77	BLAPL/0010798/2022	STATE OF ODISHA MAHES YADAV VS	AMRITA MISHRA VS	// JHARSUGUDA /547 /2022 ()
78	BLAPL/0010799/2022	STATE OF ODISHA BUDHIRAM SWAIN @ BUDHIA VS	CHHABI BEHERA VS	// / /0 ()
79	BLAPL/0010800/2022	STATE OF ODISHA MAJHI PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// / /0 () //

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80	BLAPL/0010801/2022	CHIRANJIBI JENA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	KEONJHAR TOWN /228 /2022 () //
81	BLAPL/0010802/2022	SK. NIAZ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /300 /2022 () //
82	BLAPL/0010803/2022	PRASANNA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /74 /2008 () //
83	BLAPL/0010804/2022	GOBINDA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /126 /2022 () //
84	BLAPL/0010805/2022	SRIDHARA MOHAPATRA @ PAPU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /431 /2022 () //
85	BLAPL/0010806/2022	SAHID KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /182 /2022 () //
86	BLAPL/0010807/2022	SUDHAKAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /119 /2022 () //
87	BLAPL/0010808/2022	MITHUN SAHU @ SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	NABARANGAPUR TOWN /443 /2022 () //
88	BLAPL/0010809/2022	ANWAR KHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /32 /2022 () //
89	BLAPL/0010810/2022	MOSARAF MIYA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
90	BLAPL/0010811/2022	RABINDRA GOCHHAYAT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ANGUL SADAR PS /636 /2022 () //
91	BLAPL/0010812/2022	DIPU @ CHAKRADHAR SETHY	RAMESH CHANDRA MAHARANA	SALIPUR /282 /2021

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0010813/2022	MAHAMMAD MINTU MULLA @ MULA	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0010814/2022	SURENDRA HARIJAN	SURYAKANTA DASH	BOIPARIGUDA /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0010815/2022	SWARNAMALA SENAPATI	SURYAKANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0010816/2022	MOHAMMED TOHEED	ALOK KUMAR PANDA	BADABAZAR /235 /2022
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0010817/2022	BANAMALI BHOI	RABINDRA NATH PANDA	NIALI /10 /2022
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0010818/2022	JASOBANTA BHUTIA	NIKUNJA KUMAR ROUT	DHENKANAL TOWN /526 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0010819/2022	BIPIN NAYAK	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0010820/2022	SAROJ NAYAK	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0010821/2022	JUDHISTHIRA SWAIN	BIKRAM CHANDRA GHADEI	SATYABADI /275 /2018
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0010822/2022	RUKSANA BIBI	RANJAN KUMAR NAYAK	JALESWAR /341 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0010823/2022	JITU DANDASENA	DEBASIS MISHRA	/ /0
		VS	VS	()

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103	CMAPL/0000587/2022	STATE OF ODISHA M/S. SURYA INTERNATIONAL VS	ADV. VS	// // ()
104	CMAPL/0000588/2022	THE NATIONAL SMALL INDUSTRIES CORP. LTD., NEW DELHI SUKANTA KUMAR PARIDA VS	SUKANTA KUMAR NAYAK VS	// // ()
105	CMP/0001086/2022	STATE OF ODISHA BISWAMOHAN PATTANAIAK VS	VS	// // CIVIL JUDGE (SD),2ND COURT,CUTTACK(Cuttack)
106	CMP/0001087/2022	PRATIMA DAS PRAHALLAD DUTTA VS	AMIT PRASAD BOSE VS	CS/0000316/2013 // ADL. CIVIL JUDGE (SD),BALASORE(Baleshwar)
107	CMP/0001088/2022	SABITRI DAS MANORANJAN PATTNAIK VS	DEEPALI MAHAPATRA VS	EC/0000061/2017 // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
108	CMP/0001089/2022	REETA PATNAIK@REETA PRAKASH CHANDRA PATNAIK BASANT PRASAD VS	PRAFULLA KUMAR RATH VS	CS/0000286/2013 // 1ST. A.D.J.,ROURKELA(Sundargarh)
109	CMP/0001090/2022	BINOD PRASAD SOUDAMINI ROUSTRAY VS	HRUDANANDA MOHAPATRA VS	Fao/0000023/2021 // ()
110	CMP/0001091/2022	GIRIDHARI PRUSTY HARAMANI SAHOO VS	BIBEKANANDA BHUYAN VS	// // ()
111	CONTC/0006552/2022	LALITA NAYAK ABHIMANYU BARIK VS	ADV VS	// // ()
112	CONTC/0006553/2022	COLLECTOR, PURI BHRAMARBAR MALLICK VS	ADV. VS	// // ()
113	CONTC/0006554/2022	ARBINDA AGRAWALLA,DIRECTOR,ICDS AND SOCIAL WELFARE W AND C.D AND MS DEPT. BRUSAVA KUMAR PRADHAN VS	ADV. ADV. VS	// // ()
		ANU GARG,PRINCIPAL SECY.,W.R. DEPT.	VS	//

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114	CONTC/0006555/2022	KUMBHAKARNA DANDAPAT VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
115	CONTC/0006556/2022	GANGA SAGAR CHITA VS MD.SADIQUE ALAM,IAS	ADV. VS	// 0 //
116	CONTC/0006557/2022	BIRAJA PRASAD DALPATI VS ASWASTHY S.,IAS	ADV. VS	// 0 //
117	CONTC/0006558/2022	RAMA CHANDRA NAYAK VS SANJAYA SINGH,IAS	GOPAL SINHA VS	// 0 //
118	CONTC/0006559/2022	MALAYA RANJAN BEHERA VS SIDDHARTHA KATARIA, IPS	ADV VS	// 0 //
119	CONTC/0006560/2022	SK. SHAHNAWAZ ALLI VS RABINARAYAN SHI,OPS(SAG)	ADV. VS	// 0 //
120	CONTC/0006561/2022	RAKESH SAMAL@RAKESH KUMAR SAMAL VS BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WR DEPT	ADV VS	// 0 //
121	CONTC/0006562/2022	BINAYAK PRASAD MOHANTY VS SISHIR KUMAR RATH,OJS(SB),ENDOWMENT COMMNR.,BBSR	ADV. VS	// 0 //
122	CONTC/0006563/2022	ARUN KUMAR SAHOO VS RAJ KUMAR SHARMA,IAS	ADV.I VS	// 0 //
123	CONTC/0006564/2022	SATRUGHNA ROUT VS SURESH CHANDRA DALAI,IAS	ADV. VS	// 0 //
124	CONTC/0006565/2022	SATRUGHNA ROUT VS BHABANI SHANKAR CHAINI, I.A.S.	ADV VS	// 0 //
125	CONTC/0006566/2022	G.BALAKRISHNA	ADV	//

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		VS	VS	0
		ANU GORG, I.A.S.		//
126	CONTC/0006567/2022	SUBHRAKANTI NAYAK	ADV	//
		VS	VS	0
		MONISHA BANARJEE, I.A.S.		//
127	CONTC/0006568/2022	ARABINDA MOHANTY	ADV.	//
		VS	VS	0
		BISHNUPADA SERHI, IAS		//
128	CONTC/0006569/2022	KIRANBALA SWAIN	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
129	CONTC/0006570/2022	TRILOCHAN NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHY S, IAS		//
130	CONTC/0006571/2022	SUDAM MEHER	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
131	CONTC/0006572/2022	MINAKETAN BEHERA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
132	CONTC/0006573/2022	SRIPATI PATTNAIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
133	CONTC/0006574/2022	KISHORE KUMAR SWAIN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
134	CONTC/0006575/2022	BHASKAR CHANDRA MAHAPATRA	ADV.	//
		VS	VS	0
		ASWATHY S., IAS		//
135	CONTC/0006576/2022	SABITA BARIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
136	CONTC/0006577/2022	PRABIRA KUMAR MISHRA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ASWATHY S.,IAS		//
137	CONTC/0006578/2022	NALINIPRAVA CHHOTRAY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
138	CONTC/0006579/2022	BIRANCHI BHOI	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
139	CONTC/0006580/2022	DIGAMBAR ROUT	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
140	CONTC/0006581/2022	HRUSI KESH DAS	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
141	CONTC/0006582/2022	BINOD KUMAR SAHU	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
142	CONTC/0006583/2022	RAMAKANTA MISHRA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
143	CONTC/0006584/2022	MURALIDHAR BEHERA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
144	CONTC/0006585/2022	BASANTA KUMAR SAHOO	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
145	CONTC/0006586/2022	MINARVA MOHAPATRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
146	CONTC/0006587/2022	UDAYANATH DEHURY	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
147	CONTC/0006588/2022	SUDHANSU KUMAR SUR	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006589/2022	SUBAL KUMAR PRADHAN VS ASWATHY S.,IAS	ADV. VS	// 0 //
149	CONTC/0006590/2022	JYOSTNA MAYEE SAMAL VS ASWATHY S.,IAS	ADV. VS	// 0 //
150	CONTC/0006591/2022	DIPTIMAYEE SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
151	CONTC/0006592/2022	RAMAKANTA KHANDUAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
152	CONTC/0006593/2022	KALINGA KUMAR DASH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
153	CONTC/0006594/2022	NRUSINGH CHARAN JENA VS ASWATHY S.,IAS	ADV. VS	// 0 //
154	CONTC/0006595/2022	AKSHAYA KUMAR JENA VS ASWATHY S.,IAS	ADV. VS	// 0 //
155	CONTC/0006596/2022	ASHINI KUMAR RAY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
156	CONTC/0006597/2022	BIREN KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
157	CONTC/0006598/2022	ACHYUTANANDA SWAIN VS ASWATHY S.,IAS	ADV. VS	// 0 //
158	CONTC/0006599/2022	RANJAN KUMAR BEHERA VS ASWATHY S.,IAS	ADV. VS	// 0 //
159	CONTC/0006600/2022	PRASANA KUMAR PAIKARAY	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0006601/2022	ASWATHY S., I.A.S. JAYA CHANDRA BHUYAN	ADV.	//
		VS	VS	0
161	CONTC/0006602/2022	MOHINI KUMAR NAYAK,TAHASILDAR,RASAGOBINDAPUR UMAKANTA BHUYAN	ADV.	//
		VS	VS	0
162	CONTC/0006603/2022	MOHINI KUMAR NAYAK,TAHASILDAR,RASAGOBINDAPUR SABITA KUMARI PATTNAIK	ADV.	//
		VS	VS	0
163	CONTC/0006604/2022	ASWATHY S.,IAS REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//
		VS	VS	0
164	CONTC/0006605/2022	NAKUL KUMAR NAYAK, PRESIDENT, LAWYERS BAR ASSOCIATION, TANGI JALEN SURIN	ADV.	//
		VS	VS	0
165	CONTC/0006606/2022	G.MATHY VATHANAN,IAS RABINDRA KUMAR MISHRA	ADV.	//
		VS	VS	0
166	CONTC/0006607/2022	SHALINI PANDIT,IAS LAKHAN SAHOO	MANAS RANJAN MOHAPATRA	//
		VS	VS	0
167	CONTC/0006608/2022	DR.POMA TUDU,IAS NAHULI NAYAK	MANAS RANJAN MOHAPATRA	//
		VS	VS	0
168	CONTC/0006609/2022	DR.POMA TUDU,IAS BHUBANESWAR DASH	ADV.	//
		VS	VS	0
169	CONTC/0006610/2022	ANANTA KISHORE BEHERA,ACCOUNTANT GENERAL(A AND E),ODISHA JAGADISH MALLICK	SIDHARTH PRASAD DAS	//
		VS	VS	0
170	CONTC/0006611/2022	RANJAN KUMAR SWAIN, PRINCIPAL, PARALAMAHARAJA ENGINEERING COLLEGE, GANJAM KALYANI KUMARI MISHRA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0006612/2022	ASWASTI S.,IAS HIRADHAR KHAMARI VS	ADV. VS	// // 0
172	CONTC/0006613/2022	SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU. PRADIP KUMAR TRIPATHY VS	ADV. VS	// // 0
173	CONTC/0006614/2022	ASWASTI S.,IAS HIMADRI CHARAN PRADHAN VS	ADV. VS	// // 0
174	CONTC/0006615/2022	ASWASTI S.,IAS SURENDRA KUMAR BISWAL VS	ADV VS	// // 0
175	CONTC/0006616/2022	ASWASTI S., I.A.S. DHARANIDHAR SENAPATI VS	SUBHASREE MOHANTY VS	// // 0
176	CONTC/0006617/2022	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDU., ODISHA ASHOK KUMAR KANUNGO VS	ADV VS	// // 0
177	CONTC/0006618/2022	ROHIT KUMAR LENKA, IFS JANIFER ANDERSON VS	ADV VS	// // 0
178	CONTC/0006619/2022	SUNIL KUMAR BANSAL BIJAYANANDA PATTANAİK VS	DURGA PRASAD PRADHAN VS	// // 0
179	CONTC/0006620/2022	SUSHIL KUMAR LOHANI, I.A.S. PRANATI TRIPATHY VS	ADV VS	// // 0
180	CONTC/0006621/2022	ASWATHY S., I.A.S. SANJAY AGRAWAL VS	ADV VS	// // 0
181	CONTC/0006622/2022	SANJAY KUMAR SING, I.A.S. MOHAN MAHANANDA VS	SUKANTA KUMAR MISHRA VS	// // 0
		BRUNDEBAN SATAPATHY, DIRECTOR, ELEMENTARY EDU., ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0006623/2022	SUKESHINI MOHAPATRA VS PRAFULLA KUMAR SWAIN, ADDL. DISTRICT MAGISTRATE, BBSR	ADV VS	// ()
183	CONTC/0006624/2022	SASMITA MISHRA VS RANJAN DAS, I.A.S.	ADV VS	// ()
184	CONTR/0000066/2022	RAHUL CHANDRA SAHOO VS SUDHANSU SEKHAR MISHRA,I.P.S.	ADV VS	/ /0 ()
185	CRLA/0000964/2022	BIPRA SAHU @ BIPRA PRADHAN SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /4 /2020 ()
186	CRLA/0000965/2022	TUKU @ SIBANI SINGH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BAISINGA /77 /2016 ()
187	CRLA/0000966/2022	SWOSTI RANJAN MOHAPATRA VS STATE OF ODISHA(VIG.)	ASHOK KUMAR RATH VS	BHUBANESWAR VIGILANCE /7 /2005 ()
188	CRLA/0000967/2022	JAGA @ JAGAN JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	MOTANGA /227 /2020 ()
189	CRLA/0000968/2022	PRADIPTA KUMAR MOHAPATRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	BHARATPUR PS /150 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000166/2022
190	CRLA/0000969/2022	MANDAR JENA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	JAJPUR TOWN /131 /2012 ()
191	CRLA/0000970/2022	SONU @ DEBENDRA SINGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /300 /2022 ()
192	CRLLP/0000051/2022	STATE OF ODISHA VS PANCHANAN SUAR	SANGRAM DAS, S.C.(VIG.) VS	KORAPUT VIGILANCE /57 /2017 ()
193	CRLMA/0000297/2022	DEBIDATTA MOHANTY	SUSANTA KUMAR BARAL	// JAJPUR TOWN /101 /2010

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0003219/2022	STATE OF ODISHA BASANTA KUMAR PATRA	JITENDRA SAMANTARAY	// ASKA /232 /2015
		VS	VS	()
195	CRLMC/0003220/2022	STATE OF ODISHA BADAL SWAIN	BICHITRA NARAYAN SATAPATHY	// PARADEEP /290 /2021
		VS	VS	()
196	CRLMC/0003221/2022	STATE OF ODISHA PADMAN BEHERA	SAROJ KUMAR PADHI	// PIPLI /100 /2022
		VS	VS	()
197	CRLMC/0003222/2022	STATE OF ODISHA DHIRAJ KUMAR TURUK@SINKU	RAJIB LOCHAN PATTNAIK	// POTTANGI /129 /2022
		VS	VS	()
198	CRLMC/0003223/2022	STATE OF ODISHA SANJAY KUMAR AGRAWAL	SIDHARTHA DAS	// / /0
		VS	VS	()
199	CRLMC/0003224/2022	RADHA KRISHNA AGRAWAL JAGADISH KUMAR ACHARYA	KISHORE CHANDRA PRADHAN	// HEMGIR /182 /2021
		VS	VS	()
200	CRLMC/0003225/2022	STATE OF ODISHA GANI@SANTOSH DALEI	BIJAY KUMAR NAYAK	// BALICHANDRAPUR /79 /2022
		VS	VS	()
201	CRLMC/0003226/2022	STATE OF ODISHA TAPAN KUMAR SETHI	BISWA KUMAR MISHRA	// POLASARA PS /115 /2016
		VS	VS	()
202	CRLMC/0003227/2022	STATE OF ODISHA KUNA DALAI	ASHOK KUMAR SARANGI	// KUAKHIA /252 /2021
		VS	VS	()
203	CRLMC/0003228/2022	STATE OF ODISHA ADIT KUMAR ROUL	KRUSHNA CHANDRA DASH	// PATKURA /315 /2021
		VS	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapara *)
204	CRLMC/0003229/2022	STATE OF ODISHA CHITTA RANJAN PARIDA	ANIRUDHA DAS	TR/0000087/2021 ANGUL SADAR PS /401 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0003230/2022	STATE OF ODISHA SUKANT BHATT VS	GOPINATH MISHRA VS	// PIPLI /403 /2012 ()
206	CRLMC/0003231/2022	STATE OF ODISHA SANTOSH KUMAR JENA VS	SANTOSH KUMAR MAHANTY VS	// MAHILA (BERHAMPUR) /29 /2018 ()
207	CRLMC/0003232/2022	STATE OF ODISHA CH.BUDDI VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
208	CRLMC/0003233/2022	STATE OF ODISHA CHANDAN KUMAR SAHU VS	SAROJ KU. SWAIN VS	// SINGLA /35 /2018 ()
209	CRLMC/0003234/2022	STATE OF ODISHA RAJENDRA KUMAR DASH VS	KAPILA CHARAN NAYAK VS	// NAYAGARH /171 /2022 ()
210	CRLMC/0003235/2022	STATE OF ODISHA RANJAN KAR VS	BIGYAN KUMAR SHARMA VS	// BANSADA /44 /2010 ()
211	CRLMC/0003236/2022	STATE OF ODISHA PAPUN@DUSMANTA MAHAKUD VS	DIGAMBAR SETHI VS	// GHATAGAON /93 /2019 ()
212	CRLMC/0003237/2022	STATE OF ODISHA CHAKRA@CHAKRAPANI PATRA VS	DURLLABHA RANJAN MISHRA VS	// SUBALAYA /25 /2021 ()
213	CRLMC/0003238/2022	STATE OF ODISHA FULA BEHERA VS	BIJAYA KUMAR RAGADA VS	// NAKTIDEUL /83 /2022 ()
214	CRLMC/0003239/2022	STATE OF ODISHA BIDYUT BHUSAN KAR VS	MANAS RANJAN MOHAPATRA VS	// KHURDA P.S. /209 /2002 ()
215	CRLMC/0003240/2022	STATE OF ODISHA GANESWAR PALEI VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// DERABIS /124 /2017 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0003241/2022	JAGA MOHAPATRA@JAGANNATH MISHRA VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	NAYAGARH /222 /2021 () //
217	CRLMC/0003242/2022	BIDYUT BHUSAN KAR VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	KHURDA P.S. /414 /2003 () //
218	CRLMC/0003243/2022	BIDYUT BHUSAN KAR VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	KHURDA P.S. /211 /2015 () //
219	CRLMC/0003244/2022	SHIBA SHANKAR NEPAK VS STATE OF ODISHA	SATYABRATA PANDA VS	BAUNISUNI /85 /2021 () //
220	CRLMC/0003245/2022	BASANTI PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /181 /2020 () //
221	CRLMC/0003246/2022	RAJIBA KHAMARI VS STATE OF ODISHA	RAMESH SAHOO VS	DUNGURIPALI /197 /2022 () //
222	CRLMC/0003247/2022	ARU@ARSHANTA SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /617 /2018 () //
223	CRLMC/0003248/2022	MAHESWAR DALEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /169 /2009 () //
224	CRLMC/0003249/2022	PURNA CHANDRA MAFIDAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	JHARSUGUDA SADAR /228 /2021 () //
225	CRLMC/0003250/2022	NARAYAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /228 /2020 () //
226	CRLMC/0003251/2022	SIBA CHARAN BEHERA VS DEBAJANI MISHRA	SMRUTI RANJAN MOHAPATRA VS	NARASINGHPUR /47 /2016 () //
227	CRLMC/0003252/2022	NAGESWAR MUNIKHALI@NAGESWAR MUNIKALU RAKESH KUMAR DAS		MUNIGUDA /49 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMC/0003253/2022	JITEN KUMAR PARIJA@JITEN PARIJA	SURYAKANTA DASH	JEYPORE SADAR /130 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMC/0003254/2022	SATYABRATA BHUTIA	TAPAS KUMAR ACHARYA	DHENKANAL SADAR /615 /2021
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002252/2022	JYOTSNARANI KHUNTIA	RABI NARAYAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002253/2022	GAGAN BIHARI DAS	ARIJEET MISHRA	/ /0
		VS	VS	()
		MADHUSMITA DAS		//
232	CRLMP/0002254/2022	BASANTI PANI	TUKUNA KUMAR MISHRA	TANGI /197 /2022
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002255/2022	SIBARAM JENA	RAMDAS ACHARY	/ /0
		VS	VS	()
		SNEHABALA JENA		//
234	CRLMP/0002256/2022	GYANEDRA DAS	SASMITA NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0002257/2022	JHARANABALA PATRA	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0002258/2022	S.K.TABREJ	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0002259/2022	ANNAPURNA SAHOO	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0002260/2022	KALYANI DIXIT	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0002261/2022	STATE OF ODISHA KALESWAR SAHOO VS	NIRANJAN SINGH (1) VS	// / /0 ()
240	CRLMP/0002262/2022	STATE OF ODISHA GAYASUDDIN KHAN VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
241	CRLMP/0002263/2022	STATE OF ODISHA DAMBARUDHARA @ DAMBARU BHATRA VS	SURYAKANTA DASH VS	// / /0 ()
242	CRLREV/0000510/2022	STATE OF ODISHA K. PRATAP PATRO VS	LAMBODAR ACHARI VS	// BERHAMPUR TOWN /95 /2014 ()
243	CRLREV/0000511/2022	STATE OF ODISHA TUTU @ RASHMI RANJAN PATRA VS	ASIT KUMAR JENA VS	// PURI SADAR /258 /2017 ()
244	CRLREV/0000512/2022	STATE OF ODISHA TUSHAR KARUA VS BABITA KARUA	PARTHA SARATHI DAS VS	// BOLANI /45 /2021 ()
245	CRLREV/0000513/2022	SUSANTA SWAIN VS TUNI PRADHAN	DEBASIS TRIPATHY VS	// / /0 ()
246	CRLREV/0000514/2022	HINDUJA LEYLAND FINANCE LTD. VS STATE OF ODISHA	NALINI KANTA DASH VS	// KOREI /361 /2021 ()
247	CRLREV/0000515/2022	PANKAJINI BAGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /99 /2022 ()
248	FAO/0000419/2022	M/S. NEW INDIA ASSURANCE CO.LTD. VS MAYADHAR SAYA	GOPAL CHANDRA SAMANTARAY VS	// / /0 ()
249	FAO/0000420/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD. VS SUDHIRA BEHERA	VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	GUAP/000004/2022	DEBU PRASAD MAITY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
251	ITA/000086/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR VS M/S. ORISSA MINING CORPORATION LTD.	RUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
252	ITA/000087/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1, BBSR VS M/S. ORISSA MINING CORPORATION LTD.	RUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
253	ITA/000088/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR VS M/S. ORISSA MINING CORPORATION LTD.	RUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
254	MACA/0000573/2022	PRADIPTA KUMAR BEHERA VS MAHENDRA KUMAR RAY	DURGA CHARAN DEY VS	// 0 //
255	MACA/0000574/2022	MANAGER(LEGAL), M/S.NEW INDIA ASSURANCE COMPANY LTD. VS AJAYA KUMAR BEHERA	CHANDRA SAMANTARAY VS	// 0 //
256	MACA/0000575/2022	D.M.ORIENTAL INSURANCE COMPANY LTD. VS KAPURA MURMU	S.K.MOHANTY VS	// 0 //
257	MACA/0000576/2022	THE D.M., M/S. NATIONAL INSURANCE CO. LTD. VS MANORAMA MOHANTY	PRASANTA KUMAR MAHALI VS	// 0 //
258	MACA/0000577/2022	ORIENTAL INSURANCE CO. LTD. VS CHUMKI KUSTA	MAHITOSH SINHA VS	// 0 //
259	MACA/0000578/2022	ASST.MANAGER,LEGAL,M/S.CHOLA MS GENERAL INSURANCE CO.LTD. VS PALAKA MADHABI	INSURANCE VS	// 0 //
260	MACA/0000579/2022	THE EXECUTIVE MANAGER(LEGAL), HDFC ERGO GENERAL VS RAGHUNATH MUNDA	ENERGY INSURANCE CO.LTD. VS	// 0 //
261	MACA/0000580/2022	CHOLA MANDALAM GENERAL INSURANCE CO.LTDG.P DUTTA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	MATA/0000220/2022	TIKILATA SAHOO SANTANU KUMAR PATTANAIAK	AMITAV TRIPATHY	//
		VS	VS	0
263	MATA/0000221/2022	SUCHANDA DAS SUSANTA KUMAR SWAIN	DEBASIS TRIPATHY	//
		VS	VS	0
264	RPFAM/0000277/2022	TUNI PRADHAN AJAY KUMAR ADHIKARI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
265	RPFAM/0000278/2022	RASHMITA ADHIKARI KRUSHNA CHANDRA SAHU	AMITAV TRIPATHY	//
		VS	VS	0
266	RPFAM/0000279/2022	BANITA SAHU RASHMI RANJAN BEHERA	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
267	RSA/0000283/2022	SASWOTI BEHHRA GANESH CHANDRA NAYAK	RAMAKRISHNA NAIK	//
		VS	VS	0
268	RSA/0000284/2022	SABITRI NAYAK JAMMUNA GANTAYAT	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
269	RSA/0000285/2022	JHADIA GANTAYAT KETUKA @ GURA MALLICK	PRADIP KUMAR KHUNTIA	//
		VS	VS	0
270	RSA/0000286/2022	BASANTA KUMAR MALLICK PRUTHIRAJ BHOI	JIBAN RANJAN DASH	//
		VS	VS	0
271	RSA/0000287/2022	STATE OF ODISHA NARAYAN SAHOO	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
272	RSA/0000288/2022	KHIRAPRAVA SAHOO RAMANANDA SAHU	PRASANNA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RVWPET/0000290/2022	SAROJ KUMAR PADHY BINAYA BHUSAN BEHERA VS STATE OF ODISHA	APARESH BHOI VS	// // 0 //
274	RVWPET/0000291/2022	ODISHA CONSTRUCTION CORP. LTD.,BBSR VS THE CHAIRMAN, DIRECTORATE OF INDUSTRIES-CUM-MSEFC INDUSTRIES, CUTTACK	SUSANTA KUMAR NATH VS	// 0 //
275	RVWPET/0000292/2022	DR.SOUBHAGYA KUMAR DAS VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
276	RVWPET/0000293/2022	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
277	RVWPET/0000294/2022	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
278	RVWPET/0000295/2022	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
279	RVWPET/0000296/2022	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
280	RVWPET/0000297/2022	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	// 0 //
281	TRP(C)/0000421/2022	LIPi PANDA VS RAMANANDA PANDA	BISWAJIT SAHOO VS	// 0 //
282	TRP(C)/0000422/2022	M. SONALI DAS VS A. TAPAN KUMAR GUPTA	SANTOSH KUMAR MAHANTY VS	// 0 //
283	TRP(C)/0000423/2022	SASMITA ROUT VS ANJAN KUMAR JENA @ HAPPY	RANJIT MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	TRPCRL/0000094/2022	ASWIN KUMAR PATRO VS GAYATRI CHOUDHURY	DEBASIS MISHRA VS	//0 0 //
285	TRPCRL/0000095/2022	ASWIN KUMAR PATRO VS STATE OF ODISHA	DEBASIS MISHRA VS	ODAGAON /41 /2022 0 //
286	WA/0001429/2022	RITANJALI MOHARANA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
287	WA/0001430/2022	SIBARAM SAMAL VS HDB FINANCIAL SERVICES LTD., AHMEDABAD	BIKRAM CHANDRA GHADEI VS	// 0 //
288	WA/0001431/2022	STATE OF ODISHA VS SULEKHA SARIN	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
289	WA/0001432/2022	STATE OF ODISHA VS AKSHAY KUMAR NAYAK	SANEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
290	WA/0001433/2022	STATE OF ODISHA VS PABITRA MOHAN SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
291	WA/0001434/2022	LIC OF INDIA,MUMBAI VS JOLLY RANI MOHAPATRA	PRAKASH RANJAN BARIK VS	// 0 //
292	WA/0001435/2022	STATE OF ODISHA VS GOKUL MALLIK	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
293	WA/0001436/2022	SRI SRI GOURAGOPAL JEW BIJE NIJAGRUHA, PURI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
294	WA/0001437/2022	ANITA MOHAPATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
295	WP(C)/0028805/2022	SASMITA SUBHADARSHINI	ANJAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028806/2022	SURJYAMANI ROUT	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0028807/2022	DILLIP KUMAR MOHAPATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0028808/2022	KAMINIKANTA PANIGRAHI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028809/2022	BANKANIDHI TRIPATHY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0028810/2022	BRUSAVA KUMAR PRADHAN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028811/2022	DR. BIJAY KUMAR PATTNAIK	BISWAJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0028812/2022	SURJYAMANI ROUT	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028813/2022	RAJKUMAR MAHANTA	K.C.MAJHI	//
		VS	VS	0
		R.T.O., BARBIL		//
304	WP(C)/0028814/2022	CHINMAYA MOHANTY	K.C.MAJHI	//
		VS	VS	0
		R.T.O., JAGATSINGHPUR		//
305	WP(C)/0028815/2022	MUKESH KUMAR AGRAWAL	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028816/2022	SAROJ KUMAR JENA	K.C.MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0028817/2022	R.T.O., JAGATSINGHPUR CHINMAYA MOHANTY VS	K.C.MAJHI VS	// // 0
308	WP(C)/0028818/2022	R.T.O., JAGATSINGHPUR GOPAL KRUSHNA PATRO VS	ANIL KUMAR DAS VS	// // 0
309	WP(C)/0028819/2022	STATE OF ODISHA JULEKHA KHAN VS	MANAS RANJAN DHAL VS	// // 0
310	WP(C)/0028820/2022	COLLECTOR CUM JOINT COMMNR., CONSOLIDATION AND SETTLEMENT, SUNDARGARH SANTANU KUMAR MISHRA VS	ANIL KUMAR DAS VS	// // 0
311	WP(C)/0028821/2022	STATE OF ODISHA DAMODAR DAS VS	LAXMI PRASAD DWIVEDY VS	// // 0
312	WP(C)/0028822/2022	UNION OF INDIA BIRAJA PRASAD ACHARYA VS	TRILOCHAN NANDA VS	// // 0
313	WP(C)/0028823/2022	STATE OF ODISHA GITANJALI BEHERA VS	RABI NARAYAN BEHERA VS	// // 0
314	WP(C)/0028824/2022	STATE OF ODISHA INDUMATI PATRA VS	RABI NARAYAN BEHERA VS	// // 0
315	WP(C)/0028825/2022	STATE OF ODISHA BABAJI CHARAN JENA @ BABAJI JENA VS	MAHESWAR MOHANTY VS	// // 0
316	WP(C)/0028826/2022	RASHMITA JENA UTTARA WADEKA VS	TRILOCHAN NANDA VS	// // 0
317	WP(C)/0028827/2022	STATE OF ODISHA SUMITA SINGH VS	RABI NARAYAN BEHERA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0028828/2022	LOPAMUDRA MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
319	WP(C)/0028829/2022	CHANDRAKANTI ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
320	WP(C)/0028830/2022	SUBASH NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
321	WP(C)/0028831/2022	RATIKANTA BARIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
322	WP(C)/0028832/2022	RABINDRA BISWAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
323	WP(C)/0028833/2022	RABINARAYAN BEHERA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
324	WP(C)/0028834/2022	SUMITA SINGH VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
325	WP(C)/0028835/2022	LAXMI PRASAD PATTANAYAK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
326	WP(C)/0028836/2022	AJAYA KUMAR PRADHAN VS SPECIAL SECY., GA AND PG DEPT., BBSR	PRASANTA KUMAR JENA VS	// 0 //
327	WP(C)/0028837/2022	SRI SRI SATYABADI GOPINATH DEV BIJE PHULA ALISA PARI VS COMMNR. OF ENDOWMENT, ORISSA	DEEPAK PRASHAD MOHANTY VS	// 0 //
328	WP(C)/0028838/2022	SASHIBHUSAN RATH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
329	WP(C)/0028839/2022	NANDA KISHORE NAIK	DEEPANKAR VARADWAJ	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028840/2022	ANUSAYA JENA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028841/2022	SMRUTIREKHA KAR	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0028842/2022	BHAGABAN MAHAPATRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0028843/2022	SHISHIRA KUMAR SWAIN	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		VICE CHANCELLOR, (OUAT), BBSR		//
334	WP(C)/0028844/2022	LAMBODAR PATEL	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028845/2022	BIPIN KUMAR NAYAK	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028846/2022	LICENSING OFFICER CUM D.F.O., CITY FOREST DIVISION, BBSR	SHANKAR PRASAD PANDA, A.G.A.	//
		VS	VS	0
		M/S. TARA MAA CONCERN, NEMALO, CUTTACK		//
337	WP(C)/0028847/2022	GURUPADA SAHU	ARJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028848/2022	KHIROD KUMAR BEHERA	SURESH KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028849/2022	SAILABALA BAHINIPATI	SRIJAY KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028850/2022	BHUMISUTA PADHAN	B.SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0028851/2022	STATE OF ODISHA SABITARANI GIRI VS	B.SATAPATHY VS	// // ()
342	WP(C)/0028852/2022	STATE OF ODISHA SOUMYA RANJAN DASH VS	PRADIPTA CHOUDHURY VS	// // ()
343	WP(C)/0028853/2022	STATE OF ODISHA SASHI BHUSAN MALLICK VS	SUSHANTA KUMAR MISHRA VS	// // ()
344	WP(C)/0028854/2022	STATE OF ODISHA JAMBESWAR MAHADEV BIJE, JAMARA VS	KISHORE KUMAR JENA VS	// // ()
345	WP(C)/0028855/2022	STATE OF ORISSA GANESWAR DAS VS	JYOTIRMAY GUPTA VS	// // ()
346	WP(C)/0028856/2022	STATE OF ODISHA SATYA SUNDAR ROUT VS	BUDHADEV ROURAY VS	// // ()
347	WP(C)/0028857/2022	GOVT. OF ODISHA JAYADEV BEHERA VS	LALIT SAHU VS	// // ()
348	WP(C)/0028858/2022	STATE OF ODISHA PREMANANDA MOHARANA VS	SUDHIR KUMAR MALLICK VS	// // ()
349	WP(C)/0028859/2022	STATE OF ODISHA MD. JAVED VS	JIBARDHAN MENDALI VS	// // ()
350	WP(C)/0028860/2022	STATE OF ODISHA RAJESH KUMAR PANDAY VS	SUJIT LAL VS	// // ()
351	WP(C)/0028861/2022	STATE OF ODISHA M/S A.J.STORE, KESINGA VS	UPENDRA KUMAR SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0028862/2022	SHASWATA MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	WP(C)/0028863/2022	PRAMOD KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
354	WP(C)/0028864/2022	SASANKA SEKHAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
355	WP(C)/0028865/2022	PRATIVA MANJARI PATRNAIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
356	WP(C)/0028866/2022	DR.SAGAR JYOTI GURU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	WP(C)/0028867/2022	DHARANIDHAR BADAJENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
358	WP(C)/0028868/2022	BANISHREE SATAPATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
359	WP(C)/0028869/2022	JYOTIRANJAN JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
360	WP(C)/0028870/2022	HARISH CHANDRA HOTA VS CT AND GST OFFICER, KORAPUT	PRANAYA KISHORE HARICHANDAN VS	// 0 //
361	WP(C)/0028871/2022	NIRANJAN NAYAK VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
362	WP(C)/0028872/2022	GIRIDHARI SAHOO VS STATE BANK OF INDIA	RANJAN KUMAR ROUT VS	// 0 //
363	WP(C)/0028873/2022	ALOK RANJAN JAGADALA	SOUBHAGYA KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028874/2022	M/S MAA TARA TARINI POULTRY, GANJAM	DEEPALI MAHAPATRA	//
		VS	VS	0
		UNION BANK OF INDIA		//
365	WP(C)/0028875/2022	JAMBESWAR MOHAPATRA	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		ODISHA FOREST DEVELOPMENT CORP. LTD.,BBSR		//
366	WP(C)/0028876/2022	PRADEEP KUMAR PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028877/2022	BHAGIRATHI ROUT	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028878/2022	BHABANI PRASAD PATTNAYAK	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		AO, BANK OF BARODA, BERHAMPUR		//
369	WP(C)/0028879/2022	SAMARJIT MOHANTY	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028880/2022	KULAMANI NAIK	S.S.RAO	//
		VS	VS	0
		THE COLLECTOR-CUM-DM, NUAPADA		//
371	WP(C)/0028881/2022	SARTHAK BISWAL	KISHORE CHANDRA RAJGURUMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028882/2022	BHOLESWARI DAS	S.S.RAO	//
		VS	VS	0
		THE COLLECTOR-CUM-DM, NUAPADA		//
373	WP(C)/0028883/2022	SESHADEV SANBADA	BANAMALI SAHOO 1	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028884/2022	RABINDRANATH BARIK	G.K.NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0028885/2022	STATE INFORMATION COMMISSIONER, ODISHA PRABASINI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
376	WP(C)/0028886/2022	SARAT KUMAR SAHU VS STATE OF ORISSA	G.K.NANDA VS	// 0 //
377	WP(C)/0028887/2022	NRUSINGHA CHARAN BISWAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
378	WP(C)/0028888/2022	DILLIP KUMAR TRIPATHY VS STATE OF ORISSA	G.K.NANDA VS	// 0 //
379	WP(C)/0028889/2022	BANSIDHAR BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
380	WP(C)/0028890/2022	PITABASH HANSDAH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
381	WP(C)/0028891/2022	RAJENDRA MUNDA VS STATE OF ODISHA	S.J.PRADHAN VS	// 0 //
382	WP(C)/0028892/2022	RABINARAYAN MOHANTY VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
383	WP(C)/0028893/2022	PANDIT PRABODHA KUMAR MISHRA VS STATE OF ODISHA	KALPATARU ROUT VS	// 0 //
384	WP(C)/0028894/2022	KESHAB CHANDRA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
385	WP(C)/0028895/2022	GADADHAR DEHURY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0028896/2022	SHIBA CHARAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
387	WP(C)/0028897/2022	THE MD, ODISHA STATE WAREHOUSING CORP., BBSR. VS BASANT KUMAR BISWAL	SHR. NAGENDRA KUMAR MOHANTY VS	// 0 //
388	WP(C)/0028898/2022	RAJESH KUMAR SAHOO VS RECOVERY OFFICER, DEBT RECOVERY TRIBUNAL, CTC	SATYABRATA MOHANTY VS	// 0 //
389	WP(C)/0028899/2022	KSHIROD KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
390	WP(C)/0028900/2022	RABINDRA KUMAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
391	WP(C)/0028901/2022	SANJUKTA PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
392	WP(C)/0028902/2022	PUSPANJALI SATAPATHY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
393	WP(C)/0028903/2022	SUBASINI PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
394	WP(C)/0028904/2022	PRAVAKAR TRIPATHY VS STATE OF ODISHA	N.C.MOHARANA VS	// 0 //
395	WP(C)/0028905/2022	MANORAMA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
396	WP(C)/0028906/2022	M/S. NEELACHAL ISPAT NIGAM LTD., BBSR VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
397	WP(C)/0028907/2022	BASANTA KUMAR PRADHAN	U.R.BASTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0028908/2022	ANANTA KUMAR DWIVEDY	PARSURAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028909/2022	MANOJ KUMAR SUNDARAY	U.R.BASTIA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0028910/2022	ARATI DAS	CHANDRAKANTA NAYAK	//
		VS	VS	0
		SUB REGISTRAR TANGI, CTC		//
401	WP(C)/0028911/2022	SASHIKANTA MOHANTY	U.R.BASTIA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0028912/2022	BAIDHAR BEHERA	P.K.DAS	//
		VS	VS	0
		BM, TATA MOTORS FINANCE LTD., JAJPUR		//
403	WP(C)/0028913/2022	MANAS RANJAN MOHANTY	U.R.BASTIA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0028914/2022	LOKANATH MAHANTA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0028915/2022	SUBHAS CHANDRA PATTANAYAK	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0028916/2022	BIJOY KUMAR PATRA	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0028917/2022	JYOTIPRAKASH MOHANTY	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0028918/2022	KALINGA WARRIORS, CUTTACK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0028919/2022	UNION OF INDIA SATRUGHNA NAYAK VS	PRATYUSHA NAIDU VS	// // ()
410	WP(C)/0028920/2022	STATE OF ODISHA BHISMARATHI NAYAK VS	PRATIK DASH VS	// // ()
411	WP(C)/0028921/2022	STATE OF ODISHA KUMUDA KANTA DASH VS	RAMDAS ACHARY VS	// // ()
412	WP(C)/0028922/2022	STATE OF ODISHA NILAMANI SAHU VS	PRATIK DASH VS	// // ()
413	WP(C)/0028923/2022	STATE OF ODISHA M/S. GARUDA VAHAN PVT. LTD.,CUTTACK VS	MOHIT AGARWAL VS	// // ()
414	WP(C)/0028924/2022	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP CHANDRASEKHAR BEHERA VS	PRAFULLA KUMAR KAR VS	// // ()
415	WP(C)/0028925/2022	STATE OF ODISHA PRAMOD KUMAR PARIDA VS	PRATIK DASH VS	// // ()
416	WP(C)/0028926/2022	STATE OF ODISHA KHUSIRAM SAHU VS	PRATIK DASH VS	// // ()
417	WP(C)/0028927/2022	STATE OF ODISHA CHAITANYA ROUT VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
418	WP(C)/0028928/2022	THE DY. MANAGER, (COMM.), TPCODL, CTC SHANTILATA LENKA @ DEI VS	SUSANTA KUMAR DASH VS	// // ()
419	WP(C)/0028929/2022	THE STATE OF ODISHA KUMUDA KANTA DASH VS	RAMDAS ACHARY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0028930/2022	PRATAP KUMAR PATTANAİK VS STATE OF ODISHA	S.RATH VS	// 0 //
421	WP(C)/0028931/2022	KUMUDA KANTA DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
422	WP(C)/0028932/2022	KUMUDA KANTA DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
423	WP(C)/0028933/2022	KRUSHNA CHANDRA MAHANTA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
424	WP(C)/0028934/2022	SUJATA MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
425	WP(C)/0028935/2022	RANJAN KANTA BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
426	WP(C)/0028936/2022	SANDHYARANI MISHRA VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
427	WP(C)/0028937/2022	REGIONAL COLLEGE OF HIGHER STUDIES, PALASUNU VS STATE OF ODISHA	ANUSHR KANTI SATAPATHY VS	// 0 //
428	WP(C)/0028938/2022	DHIREN KUMAR MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
429	WP(C)/0028939/2022	RASHMIRANI DAS VS STATE OF ORISSA	CHITTARANJAN PATTNAIK VS	// 0 //
430	WP(C)/0028940/2022	JIBAN KUMAR MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
431	WP(C)/0028941/2022	BIKRAM KISHORE SAHU	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0028942/2022	THE COLLECTOR, ANGUL GHASIA BHUE	SAPAN KUMAR PAL	//
		VS	VS	0
433	WP(C)/0028943/2022	STATE OF ODISHA MADHUSUDAN PANDA	SUSANTA KUMAR NAYAK	//
		VS	VS	0
434	WP(C)/0028944/2022	STATE OF ORISSA HAREKRUSHNA BEHERA	SUSANTA KUMAR NAYAK	//
		VS	VS	0
435	WP(C)/0028945/2022	STATE OF ORISSA ASHAMANI UDABAR	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
436	WP(C)/0028946/2022	BHARAT PETROLEUM CORPORATION LTD., MUMBAI JAYABIHARI NIKHANDIA	SAPAN KUMAR PAL	//
		VS	VS	0
437	WP(C)/0028947/2022	STATE OF ODISHA AKSHAYA KUMAR PAGAL	BAIDHAR SAHOO	//
		VS	VS	0
438	WP(C)/0028948/2022	REGISTRAR, COOPERATIVE SOCIETIES, BBSR DHANESWAR KISHAN	SAPAN KUMAR PAL	//
		VS	VS	0
439	WP(C)/0028949/2022	STATE OF ODISHA PRITI KUMAR	RAMDAS ACHARY	//
		VS	VS	0
440	WP(C)/0028950/2022	STATE OF ODISHA SANATAN SAHU	SAPAN KUMAR PAL	//
		VS	VS	0
441	WP(C)/0028951/2022	STATE OF ODISHA RAJENDRA THAKUR	SAPAN KUMAR PAL	//
		VS	VS	0
442	WP(C)/0028952/2022	STATE OF ODISHA RUPCHAND HEMBRAM	SAPAN KUMAR PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0028953/2022	STATE OF ODISHA SITA DEVI @ SITA MALIK VS KANHU SAHOO	SASMITA NAYAK VS	// // 0 //
444	WP(C)/0028954/2022	TOFAN KUMAR JENA VS COLLECTOR, CUTTACK	VS	// 0 //
445	WP(C)/0028955/2022	JALADHAR SINGH VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
446	WP(C)/0028956/2022	BIJAYINI MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
447	WP(C)/0028957/2022	ROURKELA SHRAMIKA SANGHA VS STEEL AUTHORITY OF INDIA LTD.,ROURKELA	LALIT KUMAR MAHARANA VS	// 0 //
448	WP(C)/0028958/2022	SANJULATA KUANR VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
449	WP(C)/0028959/2022	KUMUDINI CHAND VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
450	WP(C)/0028960/2022	BIKRAM BAG VS UNION OF INDIA	BINOD KUMAR HATI VS	// 0 //
451	WP(C)/0028961/2022	UTTAM KUMAR VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
452	WP(C)/0028962/2022	DHIRENDRA KUMAR DAS VS UNION OF INDIA	JAGYAN BALK. MOHANTY VS	// 0 //
453	WP(C)/0028963/2022	NIROD RANJAN DAS VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0028964/2022	MAHESWETA PATNAIK @ PATTNAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
455	WP(C)/0028965/2022	SASMITA NAIK VS PARTHA SARATHI SAHOO	SURYAKANTA DWIBEDI VS	// 0 //
456	WP(C)/0028966/2022	SUVENDU JENA VS ADDL. SUB-COLLECTOR-CUM-SETTLEMENT OFFICER, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
457	WP(C)/0028967/2022	BALARAM MISHRA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
458	WP(C)/0028968/2022	UDAYANATH SWAIN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
459	WP(C)/0028969/2022	SUBASH CHANDRA TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
460	WP(C)/0028970/2022	BABULI ROUT VS PROJECT DIRECTOR, DHENKANAL	MADAN MOHAN DAS VS	// 0 //
461	WP(C)/0028971/2022	DHANESWAR SAHOO VS TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR	SAGARIKA SAHOO VS	// 0 //
462	WP(C)/0028972/2022	RAMESWARI DEVI VS THE SECY.,ROURKELA DEVELOPMENT AUTHORITY	PRASANTA KUMAR TRIPATHY VS	// 0 //
463	WP(C)/0028973/2022	SUBRAT KUMAR NANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
464	WP(C)/0028974/2022	RAJENDRA NATH MOOKERJEE VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
465	WP(C)/0028975/2022	PUSPANJALI BEHERA	SOUBHAGYA SUNDAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0028976/2022	SURESH JAISWAL	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0028977/2022	RITA PARICHHA	SIDHARTHA RAY	//
		VS	VS	0
		THE COLLECTOR, NABARANGAPUR		//
468	WP(C)/0028978/2022	LILABATI JENA	MANORANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
469	WP(C)/0028979/2022	DASHARATHI TUDU	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0028980/2022	ASHOK KUMAR DAS	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0028981/2022	DAMODAR NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0028982/2022	RAMESH PRASAD JAIN	TIRTH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0028983/2022	SUBASH CHANDRA BARIK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0028984/2022	SANJUKTABALA NATH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0028985/2022	NIRANJAN PRADHAN	SATYABRATA DASH	//
		VS	VS	0
		ADDL. REGIONAL TRANSPORT OFFICER, KEONJHAR		//
476	WP(C)/0028986/2022	GYANA RANJAN SWAIN	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0028987/2022	STATE OF ODISHA CHITARANJAN SWAIN VS	ALOK KUMAR MOHAPATRA VS	// // ()
478	WP(C)/0028988/2022	STATE OF ODISHA GOURI SAHA VS	ABHILASH MISHRA VS	// // ()
479	WP(C)/0028989/2022	STATE OF ODISHA SEBAK CHANDRA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()
480	WP(C)/0028990/2022	STATE OF ODISHA M/S. SAILABALA ACHARYA VS	CHITTARANJAN DAS VS	// // ()
481	WP(C)/0028991/2022	THE COMMISSIONER OF CT AND GST, CTC SUNITA SA VS	ABHILASH MISHRA VS	// // ()
482	WP(C)/0028992/2022	STATE OF ODISHA DAYANIDHI BEHERA VS	ASHOK KUMAR ROUT VS	// // ()
483	WP(C)/0028993/2022	RTO, CUTTACK ANURADHA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()
484	WP(C)/0028994/2022	SECY, WOMEN AND CHILD WELFARE DEPT. SATYABRATA DAS VS	SURYAKANTA DASMOHAPATRA VS	// // ()
485	WP(C)/0028995/2022	RBI, BBSR MEGHANAD PANIGRAHI VS	ABHILASH MISHRA VS	// // ()
486	WP(C)/0028996/2022	STATE OF ODISHA RAM CHANDRA MAHAKUD VS	PRABODHA CH. NAYAK VS	// // ()
487	WP(C)/0028997/2022	STATE OF ODISHA KISHORE CHANDRA DIXIT VS	ANOOP MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0028998/2022	RABI NARAYAN DAS VS BBSR MUNICIPAL CORPORATION	LINGARAJ SARANGI VS	// () //
489	WP(C)/0028999/2022	SATYA SANDHA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
490	WP(C)/0029000/2022	CHITTA RANJAN MISHRA VS THE AUTHORISED SIGNATORY, CONSUMER FINANCE DIV., INDUSIND BANK	PRATAP KUMAR NAYAK VS	// () //
491	WP(C)/0029001/2022	RAJDEEP JENA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //
492	WPCRL/0000137/2022	KANHU @ ANIL KUMAR BALIYARSINGH VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	//0 () //
493	WPCRL/0000138/2022	SWEDESH ROUTRAY VS STATE OF ODISHA	AKHAYA BISWAL VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha *) GR/0000549/2022
494	WPCRL/0000139/2022	AKSHAYA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /596 /2022 () //
495	WPCRL/0000140/2022	SASWATI LOPAMUDRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	//0 () //
496	WPCRL/0000141/2022	SATYABHAMA SAMAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	BHANDARIPOKHARI /357 /2022 () //
497	ABLAPL/0014053/2022	RANJAN KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHANDAGIRI P.S. /39 /2021 () //
498	ABLAPL/0014054/2022	GANESH BARIK @ GANESH CHANDRA BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000135/2022
499	ABLAPL/0014055/2022	PAPU @ SURYA PRATAP ROUT	PANCHANAN PANIGRAHI	DHENKANAL TOWN /565 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0014056/2022	SHANTANU KUMAR NAIK	TRILOCHAN NANDA	SAINTALA /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0014057/2022	AMIT PATRA @ AMIT KUMAR PATRA @ PAPU PATRA	KIRTAN DANG	SAINTALA /305 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0014058/2022	KRUSHNA CH. MOHANTY	AJIT KUMAR RAUT	BANHARPALI /184 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0014059/2022	RANTAKAR PARIDA @ RAMACHANDRA PARIDA	BISWAJIT SAHOO	RANPUR /250 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0014060/2022	RAMBHA NAYAK	SOUBHAGYA KUMAR DASH	MOHANA /241 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0014061/2022	RAKESH KUMAR SAMAL	AJIT CHANDRA MOHAPATRA	NISCHINTAKOILI /180 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0014062/2022	SARBESWAR MALIK @ KAKA	SAROJ KUMAR DASH	DHENKANAL TOWN /579 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0014063/2022	MOHAN SAHU @ MOHANA SAHU	SUBHRANSU SEKHAR PATRA	BOLANGIR SADAR /425 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0014064/2022	SUSANTA NAYAK	SUKUMAR DEBDAS	MARKAT NAGAR /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0014065/2022	PRAKASH KUMAR SWAIN	SAROJ KUMAR DASH	BHUBAN /430 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0014066/2022	MEERA SAMAL @ MIRA SAMAL	KAPILA CHARAN NAYAK	NAYAGARH /171 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0014067/2022	STATE OF ODISHA KABITA NAYAK VS	RAJIB KUMAR SARANGI VS	// SALIPUR /321 /2022 ()
512	ABLAPL/0014068/2022	STATE OF ODISHA SUVENDU KUMAR MAHAPATRA @ SUDHANSU MAHAPATRA	BABITRA RANJAN PATNAIK VS	// BANAPUR P.S. /374 /2022 ()
513	ABLAPL/0014069/2022	STATE OF ODISHA PABITRA SAMAL @ PABITRA MOHAN SAMAL VS	BHABANI SHANKAR DASPARIDA VS	// PURUNAKOTE /6 /2000 ()
514	ABLAPL/0014070/2022	STATE OF ODISHA PAPU NATH @ NIHAR RANJAN NATH VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /448 /2020 ()
515	ABLAPL/0014071/2022	STATE OF ODISHA LULU PAIKARAY VS	RAJENDRA NARAYAN ROUT VS	// KANAS /21 /2020 ()
516	ABLAPL/0014072/2022	STATE OF ODISHA SOUBHAGYA MOHAPATRA @ SILU VS	ARIJEET MISHRA VS	// MARSHAGHAI /409 /2022 ()
517	ABLAPL/0014073/2022	STATE OF ODISHA GOURANGA TARAI VS	BISWARANJAN DALAI VS	// KUJANGA /404 /2022 ()
518	ABLAPL/0014074/2022	STATE OF ODISHA RAMA CHANDRA RANA VS	BISWARANJAN DALAI VS	// BARAMBA /294 /2022 ()
519	ABLAPL/0014075/2022	STATE OF ODISHA GHARAMANI SAHU VS	SUSANTA KUMAR TRIPATHY VS	// SAINTALA /271 /2022 ()
520	ABLAPL/0014076/2022	STATE OF ODISHA SUPRIYA MAHARATHI VS	JYOTIRMAYA SAHOO VS	// / /0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha *)
521	ABLAPL/0014077/2022	STATE OF ODISHA ASHOK JAGADEV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// ICC/0000044/2022 NIRAKARPUR /201 /2022 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0014078/2022	MOHAMMAD ARIF @ MAHAMMUD ARIF VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) 2(C)CC/0000008/2022
523	ABLAPL/0014079/2022	RANJEET KUMAR ROUT @ RANJIT ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /176 /2022 () //
524	ABLAPL/0014080/2022	LAXMIDHAR JENA VS STATE OF ODISHA	ANIRUDHA DAS VS	TUMUSINGA /222 /2022 () //
525	ABLAPL/0014081/2022	MANORANJAN @ NANORANJAN SWAIN VS STATE OF ODISHA	SURESH KUMAR JENA VS	MARINE KASIA /130 /2022 () //
526	ABLAPL/0014082/2022	SATYA PRIYA SWAIN VS STATE OF ODISHA	MANAS RANJAN PATRA VS	//0 () //
527	ABLAPL/0014083/2022	NATABAR SWAIN VS STATE OF ODISHA	MANAS RANJAN PATRA VS	//0 () //
528	ABLAPL/0014084/2022	PUSPALATA DAS @ LANA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	Bamapada (Industrial Area) /181 /2022 () //
529	ABLAPL/0014085/2022	SK. ADIL ALI VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
530	ABLAPL/0014086/2022	LAXMI PRIYA SAHOO @ JASHODA LAXMI PRIYA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GANIA /81 /2022 () //
531	ABLAPL/0014087/2022	ANNA @ ANANDA CHANDRA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /201 /2022 () //
532	ABLAPL/0014088/2022	NARSIMMA SONKHAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /163 /2022 () //
533	ABLAPL/0014089/2022	ABHIMANYU JENA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /542 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0014090/2022	STATE OF ODISHA DHANI @ SOUMENDRA BARIK	CHIRANJIB ROUT	// SAMAL /286 /2022
		VS	VS	()
535	ABLAPL/0014091/2022	STATE OF ODISHA TAPAS KUMAR BARIK	SUSANTA SEKHAR PARIDA	// KEONJHAR TOWN /373 /2022
		VS	VS	()
536	ABLAPL/0014092/2022	STATE OF ODISHA RADHA NANDANA SAHU	SK. ZAFARULLA	// MANAMUNDA /202 /2022
		VS	VS	()
537	ABLAPL/0014093/2022	STATE OF ODISHA ARIN KUMAR MOHANTY @ ARIN MOHANTY	BIBHUTI RANJAN MOHANTY	// BALIAPAL /188 /2022
		VS	VS	()
538	ABLAPL/0014094/2022	STATE OF ODISHA BIJAY KUMAR MOHANTY	BIKRAM KESHARI BAL	// MAHANGA /310 /2022
		VS	VS	()
539	ABLAPL/0014095/2022	STATE OF ODISHA NARSIMMA SONKHAR	MANAS KUMAR CHAND	// SAMBALPUR TOWN /280 /2022
		VS	VS	()
540	ABLAPL/0014096/2022	STATE OF ODISHA PRASANTA KUMAR MOHAPATRA	SARAT KUMAR JENA	// JANKIA P.S. /201 /2022
		VS	VS	()
541	ABLAPL/0014097/2022	STATE OF ODISHA BIKASH SINGH SAMANTA	DURLLABHA RANJAN MISHRA	// ATHAMALLIK /239 /2022
		VS	VS	()
542	ABLAPL/0014098/2022	STATE OF ODISHA PRADYUMNA KUMAR ROUSTRAY @ ROUT	PULAKESH MOHANTY	// KANPUR /159 /2022
		VS	VS	()
543	ABLAPL/0014099/2022	STATE OF ODISHA SADDAM HUSSAIN	BIJAYA KUMAR RAGADA	// ORIENT /29 /2022
		VS	VS	()
544	ABLAPL/0014100/2022	STATE OF ODISHA ASHWINI KUMAR SAHOO	CHIRANJIB ROUT	// KANIHA /276 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0014101/2022	STATE OF ODISHA DEBA PRASAD SAHOO VS	ATULYA KUMAR ACHARYA VS	// PARADEEP /349 /2022 ()
546	ABLAPL/0014102/2022	STATE OF ODISHA ASIT SANDHA VS	SATYA NARAYAN MISHRA (4) VS	// KHARIAR /342 /2022 ()
547	ABLAPL/0014103/2022	STATE OF ODISHA SOVAGINI @ SHOBHAGINI DIPA VS	BHABANI PRASAD PRADHAN VS	// BOUDH /312 /2022 ()
548	ABLAPL/0014104/2022	STATE OF ODISHA SUKANTI DAS VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /498 /2022 ()
549	ABLAPL/0014105/2022	STATE OF ODISHA TRIPTI RANJAN SWAIN VS	SURESH KUMAR JENA VS	// MARINE KASIA /130 /2022 ()
550	ABLAPL/0014106/2022	STATE OF ODISHA MANJUSA SANDHA VS	JUGALA KISHORE PANDA VS	// KANTAMAL /156 /2022 ()
551	ABLAPL/0014107/2022	STATE OF ODISHA DUSMANTA KUMAR BARIK VS	PRANAYANEE DASMOHAPATRA VS	// JAGATSINGPUR /465 /2022 ()
552	ABLAPL/0014108/2022	STATE OF ODISHA MAHESWAR PRADHAN VS	AMULYA RATNA PANDA VS	// JENAPUR /292 /2022 ()
553	ABLAPL/0014109/2022	STATE OF ODISHA SIBUNA SAHOO VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /146 /2022 ()
554	ABLAPL/0014110/2022	STATE OF ODISHA AJIT ROUT VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /269 /2022 ()
555	ABLAPL/0014111/2022	STATE OF ODISHA LAMBODAR SAHU @ KALIA VS	PRAVASH CHANDRA JENA VS	// DEOGARH /738 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0014124/2022	STATE OF ODISHA GANGADHAR PANDA	SURYA NARAYAN MISHRA	// CHANDANPUR /251 /2022
		VS	VS	()
569	ABLAPL/0014125/2022	STATE OF ODISHA DHARANIDHAR PRADHAN	BIBHU PRASAD MOHANTY	// MANCHESWAR P.S. /404 /2022
		VS	VS	()
570	ABLAPL/0014126/2022	STATE OF ODISHA MANASH KUMAR SAHOO	RAJAT PANDA	// BADAMBADI /143 /2022
		VS	VS	()
571	ABLAPL/0014127/2022	STATE OF ODISHA BULU NAIK @ SUSHIL KUMAR NAIK	AMIT KUMAR NATH	// BANTALA /456 /2022
		VS	VS	()
572	ABLAPL/0014128/2022	STATE OF ODISHA RAMAKANTA SENAPATI	MANASH RANJAN NAYAK	// BALIKUDA /472 /2022
		VS	VS	()
573	ABLAPL/0014129/2022	STATE OF ODISHA DIPTI RANJAN SWAIN	SRIKANTA MAHUNTA	// DHENKANAL SADAR /547 /2022
		VS	VS	()
574	ABLAPL/0014130/2022	STATE OF ODISHA RAJENDRA MALLIK	ARIJEET MISHRA	// KENDRAPARA SADAR /415 /2022
		VS	VS	()
575	ABLAPL/0014131/2022	STATE OF ODISHA MAHESWAR BEHERA	PRASANTA KUMAR SATAPATHY	// KHAIRA /216 /2022
		VS	VS	()
576	ABLAPL/0014132/2022	STATE OF ODISHA ABHILASH MEHER @ BADAL MEHER	DIBYAJYOTI SAHOO	// PATNAGARH /181 /2022
		VS	VS	()
577	ABLAPL/0014133/2022	STATE OF ODISHA SIPUNA MOHANTY @ BIBHU PRASAD MOHANTY	UMAKANTA BARIK	// MARSHAGHAI /402 /2022
		VS	VS	()
578	ABLAPL/0014134/2022	STATE OF ODISHA GAYADHAR JENA	ASUTOSH MOHANTY	// LAXMISAGAR P.S. /376 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0014135/2022	STATE OF ODISHA SUSANTA KUMAR SAHOO @ SUKA @ SUSHANTA KUMAR SAHOO VS	SUMARSAHOO DWBEDI VS	// / /0 ()
580	ABLAPL/0014136/2022	STATE OF ODISHA HRUDANANDA BEHERA VS	SRIKANTA MAHUNTA VS	// DHENKANAL SADAR /547 /2022 ()
581	ABLAPL/0014137/2022	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /530 /2022 ()
582	ABLAPL/0014138/2022	STATE OF ODISHA PRANABANDHU SAHU VS	SATYA RANJAN MULIA VS	// / /0 ()
583	ABLAPL/0014139/2022	STATE OF ODISHA MANOJ RAY VS	SUSIL KUMAR PATTNAIK VS	// K.BALANG /64 /2022 ()
584	ABLAPL/0014140/2022	STATE OF ODISHA HABUA @ CHOUDHURY SAIPRAKASH MOHAPATRA VS	BIDESHI KUMAR GHADEI VS	// LALBAG /258 /2022 ()
585	ABLAPL/0014141/2022	STATE OF ODISHA DAYANIDHI PRADHAN VS	SAMARENDRA BAHADUR VS	// RAIRAKHOL /236 /2022 ()
586	ABLAPL/0014142/2022	STATE OF ODISHA BAPI NAYAK VS	JAYADEBA BEHERA VS	// CHANDAPUR /154 /2022 ()
587	ABLAPL/0014143/2022	STATE OF ODISHA SANATAN @ SANARTAN SETHI VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /203 /2022 ()
588	ABLAPL/0014144/2022	STATE OF ODISHA DEEPAK PARIDA VS	TAPAS KUMAR ACHARYA VS	// KODALA /600 /2022 ()
589	ABLAPL/0014145/2022	STATE OF ODISHA HEMANTA KUMAR TANTY VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /794 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0014146/2022	NARAYAN PRADHAN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MANCHESWAR P.S. /404 /2022 () //
591	ABLAPL/0014147/2022	MANI @ ANITA BEHERA VS STATE OF ODISHA	ARABINDA SAHOO VS	MAHANGA /111 /2022 () //
592	ABLAPL/0014148/2022	PRAMOD KUMAR GADNAYAK VS STATE OF ODISHA	A.K.SAHOO VS	DEOGARH /794 /2022 () //
593	ABLAPL/0014149/2022	CHITTARANJAN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /250 /2022 () //
594	ABLAPL/0014150/2022	BIDU SETHI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /203 /2022 () //
595	ABLAPL/0014151/2022	GOLAM MOHAMMAD HABIBI @ SAYED GOLAM MOHAMMAD HABIBI VS STATE OF ODISHA	SHANTIPRAKASH MOHANTY VS	PURUNABAZAR /247 /2022 () //
596	ABLAPL/0014152/2022	MURARI PRASAD PATEL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	G.R.P.S.,SAMBALPUR /96 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :31/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2022 CRLMA/126/2022	JAYADHAN MOHANTA-MP	PRSANTA KUMAR TRIPATHY
2	61/2022 ARBA/24/2019	NEW INDIA ASSURANCE CO.LTD-MP	M/S.G.P.DUTTA
3	62/2022 ARBA/23/2022	M/S. DALMIA CEMENT (BHARAT) LTD.-MP	SARADA PRASANNA SARANGI
4	63/2022 ARBA/23/2022	M/S. DALMIA CEMENT (BHARAT) LTD.-MP	SARADA PRASANNA SARANGI
5	90/2022 TRPCRL/94/2022	ASWIN KUMAR PATRO-MP	DEBASIS MISHRA
6	91/2022 TRPCRL/95/2022	ASWIN KUMAR PATRO-MP	DEBASIS MISHRA
7	175/2022 LAA/2/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
8	176/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
9	215/2022 CMAPL/501/2022	RAGHUNATHA SAHOO-MP	ADV
10	252/2022 MATA/77/2019	MANDARDHAR BEJ-MP	M/S.RAMESH SAHOO
11	253/2022 MATA/220/2022	SANTANU KUMAR PATTANAIK-MP	AMIRAV TRIPATHY
12	296/2022 RVWPET/290/2022	BINAYA BHUSAN BEHERA-MP	APARESH BHOI
13	358/2022 RPFAM/277/2022	AJAY KUMAR ADHIKARI-MP	PRASANTA KUMAR SATAPATHY
14	359/2022 RPFAM/278/2022	KRUSHNA CHANDRA SAHU-MP	AMITAV TRIPATHY
15	360/2022 RPFAM/279/2022	RASHMI RANJAN BEHERA-MP	PRAVAT KUMAR MOHANTY
16	361/2022 RPFAM/279/2022	RASHMI RANJAN BEHERA-MP	PRAVAT KUMAR MOHANTY
17	386/2022 CRLMP/2253/2022	GAGAN BIHARI DAS-MP	ARIJEET MISHRA
18	387/2022 CRLMP/2229/2022	BABRU KUMAR BIT-MP	DEBASISH PATNAIK
19	388/2022 CRLMP/2255/2022	SIBARAM JENA-MP	RAMDAS ACHARY
20	468/2022 TRP(C)/421/2022	LIPI PANDA-MP	BISWAJIT SAHOO
21	469/2022 TRP(C)/34/2022	MANO RANJITA BEHERA-MP	SANTOSH KUMAR NANDA
22	470/2022 TRP(C)/422/2022	M. SONALI DAS-MP	SANTOSH KUMAR MAHANTY
23	471/2022 TRP(C)/161/2022	CHANDRIKA SAHU-MP	
24	653/2022 FAO/419/2022	M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
25	654/2022 FAO/368/2022	HRUDANANDA NAIK-MP	RABI NARAYAN BEHERA
26	655/2022	HRUDANANDA NAIK-MP	RABI NARAYAN BEHERA

27	FAO/368/2022 656/2022	STATE OF ORISSA-MP	
28	FAO/352/2018 657/2022	STATE OF ORISSA-MP	
29	FAO/352/2018 705/2022	K. PRATAP PATRO-MP	LAMBODAR ACHARI
30	CRLREV/510/2022 706/2022	K. PRATAP PATRO-MP	LAMBODAR ACHARI
31	CRLREV/510/2022 707/2022	TUSHAR KARUA-MP	PARTHA SARATHI DAS
32	CRLREV/512/2022 708/2022	HARIHARA SAHOO-MP	
33	CRLREV/879/2019 709/2022	SUSANTA SWAIN-MP	DEBASIS TRIPATHY
34	CRLREV/513/2022 710/2022	HINDUJA LEYLAND FINANCE LTD.-MP	NALINI KANTA DASH
35	CRLREV/514/2022 1121/2022	GANESH CHANDRA NAYAK-MP	RAMAKRISHNA NAIK
36	RSA/283/2022 1122/2022	BHRAMARA BEHERA-MP	M/S.RAMAKANTA MOHANTY
37	RSA/26/2007 1123/2022	JAMMUNA GANTAYAT-MP	SANTOSH KUMAR MOHANTY
38	RSA/284/2022 1124/2022	JAMMUNA GANTAYAT-MP	SANTOSH KUMAR MOHANTY
39	RSA/284/2022 1125/2022	NARAYAN SAHOO-MP	SHUBHENDU KUMAR PARIDA
40	RSA/287/2022 1137/2022	BISWAMOHAN PATTANAIAK-MP	
41	CMP/1086/2022 1138/2022	PRAHALLAD DUTTA-MP	AMIT PRASAD BOSE
42	CMP/1087/2022 1139/2022	MANORANJAN PATTNAIK-MP	DEEPALI MAHAPATRA
43	CMP/1088/2022 1140/2022	BASANT PRASAD-MP	PRAFULLA KUMAR RATH
44	CMP/1089/2022 1141/2022	SOUDAMINI ROUSTRAY-MP	HRUDANANDA MOHAPATRA
45	CMP/1090/2022 1142/2022	HARAMANI SAHOO-MP	BIBEKANANDA BHUYAN
46	CMP/1091/2022 1189/2022	SWARUP KUMAR MOHANTY-MP	
47	WPC(OAC)/172/2013 1190/2022	GOURANG CHARAN PADHI-MP	
48	WPC(OAC)/1170/2009 1191/2022	PRAJESH KUMAR DAS-MP	S.D.ROUSTRAY
49	WPC(OAC)/1221/2019 1192/2022	RAM CHANDRA SAHU-MP	
50	WPC(OAC)/1897/2005 1215/2022	PRADIPTA KUMAR BEHERA-MP	DURGA CHARAN DEY
51	MACA/573/2022 1216/2022	THE DIVISIONAL MANAGER,M/S ORIENTAL INSURANCE CO.LTD.-MP	MOHIT KUMAR NAYAK
52	MACA/657/2018 1217/2022	MANAGER(LEGAL), M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	NOPLI CHANDRA SAMANTARAY
53	MACA/574/2022 1218/2022	D.M,ORIENTAL INSURANCE COMPANY LTD.-MP	S.K.MOHANTY
54	MACA/575/2022 1219/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	PRADIP KUMAR
55	MACA/472/2022 1220/2022	LAXMI PRADHAN-MP	BIRANCHI NARAYAN RATH
56	MACA/562/2022 1221/2022	ROHITA SAHU-MP	BIRANCHI NARAYAN RATH
57	MACA/561/2022 1222/2022	THE DIVL.MANAGER, M/S.NATIONALINSURANCE CO. LTD.-MP	PRANAB KUMAR MOHANTY
	MACA/417/2022		

58	1223/2022 MACA/417/2022	THE DIVL.MANAGER, M/S.NATIONALINSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
59	1224/2022 MACA/576/2022	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
60	1225/2022 MACA/577/2022	ORIENTAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
61	1226/2022 MACA/578/2022	ASST.MANAGER,LEGAL,M/S.CHOLA MS GENERAL INSURANCE CO.LTD.-MP	MAHITOSH SINHA
62	1227/2022 MACA/579/2022	THE EXECUTIVE MANAGER(LEGAL), HDFC ERGO GENERAL INSURANCE CO.LTD.-MP	MAHITOSH SINHA
63	1228/2022 MACA/580/2022	CHOLA MANDALAM GENERAL INSURANCE CO.LTD.-MP	G.P DUTTA
64	1799/2022 CRLA/965/2022	TUKU @ SIBANI SINGH-MP	ARJUNA CHARANA BEHERA
65	1800/2022 CRLA/965/2022	TUKU @ SIBANI SINGH-MP	ARJUNA CHARANA BEHERA
66	1801/2022 CRLA/965/2022	TUKU @ SIBANI SINGH-MP	ARJUNA CHARANA BEHERA
67	1802/2022 CRLA/937/2022	SANJUKTA BASTIA-MP	SAMVIT MOHANTY
68	1803/2022 CRLA/937/2022	SANJUKTA BASTIA-MP	SAMVIT MOHANTY
69	1804/2022 CRLA/938/2022	GANESWAR BASTIA@GANESH-MP	SAMVIT MOHANTY
70	1805/2022 CRLA/938/2022	GANESWAR BASTIA@GANESH-MP	SAMVIT MOHANTY
71	1806/2022 CRLA/569/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
72	1807/2022 CRLA/966/2022	SWOSTI RANJAN MOHAPATRA-MP	ASHOK KUMAR RATH
73	1808/2022 CRLA/966/2022	SWOSTI RANJAN MOHAPATRA-MP	ASHOK KUMAR RATH
74	1809/2022 CRLA/967/2022	JAGA @ JAGAN JENA-MP	DEVASHIS PANDA
75	1810/2022 CRLA/967/2022	JAGA @ JAGAN JENA-MP	DEVASHIS PANDA
76	1811/2022 CRLA/833/2022	SITARAM@CHITA LOHARA@MAJHI-MP	SANJIB KUMAR BHANJADEO
77	1812/2022 CRLA/969/2022	MANDAR JENA-MP	JIBANANANDA MOHANTY
78	1813/2022 CRLA/969/2022	MANDAR JENA-MP	JIBANANANDA MOHANTY
79	1814/2022 CRLA/969/2022	MANDAR JENA-MP	JIBANANANDA MOHANTY
80	1940/2022 BLAPL/9745/2022	RAKESH JAISWAL-MP	
81	1941/2022 BLAPL/7737/2022	MOHAN NAG-MP	
82	1942/2022 BLAPL/1772/2022	SURESH SAHOO-MP	
83	1943/2022 BLAPL/3631/2022	BAIKUNTHANATH NAIK-MP	JUGAL KISHOR ROUT
84	1944/2022 BLAPL/10310/2022	KANHU CHARAN BEHERA-MP	PRAFULLA CHANDRA ACHARYA
85	1945/2022 BLAPL/9805/2022	NALINIKANTA MOHARANA-MP	
86	1946/2022 BLAPL/6728/2022	RAKESH SAMAL-MP	CHITTA RANJAN SAHU
87	1947/2022 BLAPL/7510/2022	MANOJ KUMAR NAYAK-MP	CHANDAN SAMANTARAY
88	1948/2022 BLAPL/123/2021	MIR RAHAT ALLI @ MUNA-MP	MR.BISWARANJAN DASH MR. DAYANANDA MOHAPATRA
89	1949/2022	SHIVRAM RAJASTE-MP	

90	BLAPL/8536/2021 1950/2022	RANJAN SAHU-MP	MAITRIJIT MOHANTY
91	BLAPL/6449/2022 1951/2022	SIMANCHALA SETHY @ SETHI-MP	SANJIB KUMAR BHANJADEO
92	BLAPL/5479/2021 1952/2022	KANHA SAHU-MP	SURYAKANTA DASH
93	BLAPL/4172/2022 2149/2022	ASHOK KUMAR DAS-MP	
94	ABLAPL/7808/2022 2150/2022	PRAFULLA KUMAR DALAI-MP	
95	ABLAPL/4066/2022 2151/2022	SARAT CHANDRA MOHANTA-MP	RAJENDRA NARAYAN ROUT
96	ABLAPL/9875/2020 2152/2022	BIPIN MAJHI-MP	
97	ABLAPL/12822/2022 2153/2022	JUGENDRA JANI @ JOGENDRA JANI-MP	
98	ABLAPL/5618/2022 2154/2022	RAMESH CHANDRA SAHOO-MP	
99	ABLAPL/5049/2022 2155/2022	LAMBODHAR NAYAK-MP	
100	ABLAPL/11199/2022 2156/2022	RAJENDRA MALIK @ GAJIA-MP	
101	ABLAPL/12958/2022 2157/2022	ARJUNA MALLIK-MP	
102	ABLAPL/11031/2022 2158/2022	AKHILA NAIK-MP	
103	ABLAPL/16523/2021 2159/2022	CHAGALA DAS-MP	
104	ABLAPL/13233/2022 2160/2022	PUSPALATA BARADA-MP	
105	ABLAPL/16263/2021 2161/2022	PRASANTA KUMAR HARICHANDAN-MP	
106	ABLAPL/13740/2022 2162/2022	SK. SADIK-MP	
107	ABLAPL/13136/2022 2163/2022	SK. NIJAMUDEN-MP	
108	ABLAPL/13270/2022 2164/2022	SK. SERAJUL-MP	
109	ABLAPL/13271/2022 2165/2022	NAKULA BARAL @ DEBADUTTA BARAL-MP	
110	ABLAPL/13609/2022 2166/2022	RANJIT SAMAL-MP	DALIRANI BEHURAY
111	ABLAPL/7875/2022 2167/2022	BIKRAM @ BIKRAM KESHARI DHAL-MP	
112	ABLAPL/12430/2022 2168/2022	PADMA LOCHAN PRADHAN-MP	
113	ABLAPL/12979/2022 2169/2022	PRADEEP KUMAR SENAPATI @ PRADEEP SENAPATI-MP	
114	ABLAPL/9780/2022 2170/2022	GANESWAR MANDHATA-MP	
115	ABLAPL/11590/2022 2171/2022	MUKUL KUMAR SWAIN-MP	
116	ABLAPL/13569/2022 2172/2022	MIHIR JENA-MP	
117	ABLAPL/12470/2022 2173/2022	RABINARAYAN SAHOO-MP	
118	ABLAPL/12115/2022 2174/2022	PRAKASH KUMAR RAJ @ SIPU-MP	
119	ABLAPL/12865/2022 2175/2022	PRITI PANKAJA TRIPATHY-MP	
120	ABLAPL/13566/2022 2176/2022	GOURA BARIK-MP	
	ABLAPL/3663/2020		

121	2177/2022 ABLAPL/13676/2022	LAXMIKANTA MOHANTA-MP	
122	2178/2022 ABLAPL/6183/2022	BIPLAB @ BIPLAB RANJAN MUKHI-MP	
123	2179/2022 ABLAPL/2727/2017	RAM@SANTOSH KUMAR SAHOO-MP	
124	2180/2022 ABLAPL/2733/2022	ARUN KUMAR ROUT-MP	
125	2181/2022 ABLAPL/470/2020	SUBASH MALIK-MP	
126	2182/2022 ABLAPL/11052/2022	SARUA JENA-MP	
127	2183/2022 ABLAPL/13409/2022	CHANDRA SEKHAR NAYAK @ BABLU-MP	
128	2493/2022 CRLMC/3219/2022	BASANTA KUMAR PATRA-MP	JITENDRA SAMANTARAY
129	2494/2022 CRLMC/3221/2022	PADMAN BEHERA-MP	SAROJ KUMAR PADHI
130	2495/2022 CRLMC/3224/2022	JAGADISH KUMAR ACHARYA-MP	KISHORE CHANDRA PRADHAN
131	2496/2022 CRLMC/3223/2022	SANJAY KUMAR AGRAWAL-MP	SIDHARTHA DAS
132	2497/2022 CRLMC/3225/2022	GANI@SANTOSH DALEI-MP	BIJAY KUMAR NAYAK
133	2498/2022 CRLMC/3226/2022	TAPAN KUMAR SETHI-MP	BISWA KUMAR MISHRA
134	2499/2022 CRLMC/3228/2022	ADIT KUMAR ROUL-MP	KRUSHNA CHANDRA DASH
135	2500/2022 CRLMC/3121/2022	SUKANT BHATT-MP	GOPINATH MISHRA
136	2501/2022 CRLMC/2227/2021	KALIM KHAN-MP	PRAKASH K. MISHRA
137	2502/2022 CRLMC/3229/2022	CHITTA RANJAN PARIDA-MP	ANIRUDHA DAS
138	2503/2022 CRLMC/3230/2022	SUKANT BHATT-MP	GOPINATH MISHRA
139	2504/2022 CRLMC/2271/2022	AKASH PAWARI@AKASH KUMAR PAWARI-MP	
140	2505/2022 CRLMC/3231/2022	SANTOSH KUMAR JENA-MP	SANTOSH KUMAR MAHANTY
141	2506/2022 CRLMC/3206/2022	AAMIR KHAN-MP	DEVASHIS PANDA
142	2507/2022 CRLMC/3232/2022	CH.BUDDI-MP	SANTOSH KUMAR MAHANTY
143	2508/2022 CRLMC/3234/2022	RAJENDRA KUMAR DASH-MP	KAPILA CHARAN NAYAK
144	2509/2022 CRLMC/3237/2022	CHAKRA@CHAKRAPANI PATRA-MP	DURLLABHA RANJAN MISHRA
145	2510/2022 CRLMC/3238/2022	FULA BEHERA-MP	BIJAYA KUMAR RAGADA
146	2511/2022 CRLMC/3241/2022	JAGA MOHAPATRA@JAGANNATH MISHRA-MP	MANAS RANJAN MOHAPATRA
147	2512/2022 CRLMC/3244/2022	SHIBA SHANKAR NEPAK-MP	SATYABRATA PANDA
148	2513/2022 CRLMC/3245/2022	BASANTI PRADHAN-MP	PRASANNA KUMAR MISHRA
149	2514/2022 CRLMC/3246/2022	RAJIBA KHAMARI-MP	RAMESH SAHOO
150	2515/2022 CRLMC/3247/2022	ARU@ARSHANTA SENAPATI-MP	ARIJEET MISHRA
151	2516/2022 CRLMC/3249/2022	PURNA CHANDRA MAFIDAR-MP	PRAFULLA KUMAR RATH
152	2517/2022	NARAYAN NAYAK-MP	AMITAV TRIPATHY

153	CRLMC/3250/2022 2518/2022	SIBA CHARAN BEHERA-MP	SMRUTI RANJAN MOHAPATRA
154	CRLMC/3251/2022 2519/2022	JITEN KUMAR PARIJA@JITEN PARIJA-MP	SURYAKANTA DASH
155	CRLMC/3253/2022 2520/2022	SAHADEBA@SAHADEB DURGA-MP	
156	CRLMC/2848/2022 2521/2022	SATYABRATA BHUTIA-MP	TAPAS KUMAR ACHARYA
157	CRLMC/3254/2022 3423/2022	HARFUL AGRAWAL-MP	
158	WA/496/2016 3424/2022	STATE OF ODISHA-MP	A.G.A.
159	WA/445/2020 3425/2022	RITANJALI MOHARANA-MP	SANTOSH KUMAR SWAIN
160	WA/1429/2022 3426/2022	RITANJALI MOHARANA-MP	SANTOSH KUMAR SWAIN
161	WA/1429/2022 3427/2022	SIBARAM SAMAL-MP	BIKRAM CHANDRA GHADEI
162	WA/1430/2022 3428/2022	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
163	WA/417/2021 3429/2022	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
164	WA/417/2021 3430/2022	LIC OF INDIA,MUMBAI-MP	PRAKASH RANJAN BARIK
165	WA/1434/2022 3431/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
166	WA/1431/2022 3432/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
167	WA/1431/2022 3433/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
168	WA/1431/2022 3434/2022	STATE OF ODISHA-MP	SANEEP PARIDA, SR.S.C.(S. AND M.E.)
169	WA/1432/2022 3435/2022	STATE OF ODISHA-MP	SANEEP PARIDA, SR.S.C.(S. AND M.E.)
170	WA/1432/2022 3436/2022	STATE OF ODISHA-MP	SANEEP PARIDA, SR.S.C.(S. AND M.E.)
171	WA/1432/2022 3437/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
172	WA/1433/2022 3438/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
173	WA/1433/2022 3439/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
174	WA/1435/2022 3440/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
175	WA/1435/2022 3441/2022	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
176	WA/1435/2022 14790/2022	SASMITA SUBHADARSHINI-MP	ANJAN KUMAR BISWAL
177	WP(C)/28805/2022 14791/2022	DR. BIJAY KUMAR PATTNAIK-MP	BISWAJIT MOHANTY
178	WP(C)/28811/2022 14792/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
179	WP(C)/28815/2022 14793/2022	SUBHASISH SAHOO-MP	ARUN KUMAR PATRA
180	WP(C)/19059/2022 14794/2022	DAMODAR DAS-MP	LAXMI PRASAD DWIVEDY
181	WP(C)/28821/2022 14795/2022	DHIRENDRA KUMAR PATTNAIK-MP	SURYA NARAYAN PATNAIK
182	WP(C)/4062/2022 14796/2022	BABAJI CHARAN JENA @ BABAJI JENA-MP	MAHESWAR MOHANTY
183	WP(C)/28825/2022 14797/2022	YUDHISTIR MEHER-MP	
	WP(C)/27101/2022		

184	14798/2022 WP(C)/28826/2022	UTTARA WADEKA-MP	TRILOCHAN NANDA
185	14799/2022 WP(C)/26493/2022	DINESH KUMAR BAG-MP	
186	14800/2022 WP(C)/28829/2022	CHANDRAKANTI ROUT-MP	ARUN KUMAR PATRA
187	14801/2022 WP(C)/28831/2022	RATIKANTA BARIK-MP	DAYANANDA MOHAPATRA
188	14802/2022 WP(C)/25943/2022	ASWANI KUMAR MUKHI-MP	LALIT SAHU
189	14803/2022 WP(C)/25942/2022	CHHALU NAIK-MP	LALIT SAHU
190	14804/2022 WP(C)/25576/2019	GM IRON AND STEEL COMPANY LTD.-MP	MR.DR.ASHOK KU. MOHAPATRA,M/S.RAKESH KU.SA
191	14805/2022 WP(C)/38458/2021	SUKANTA KUMAR BEHERA-MP	SUDHANSHU SEKHAR PRATAP
192	14806/2022 WP(C)/28839/2022	NANDA KISHORE NAIK-MP	DEEPANKAR VARADWAJ
193	14807/2022 WP(C)/11329/2022	JANMEJAYA NAYAK-MP	AVIJIT PATNAIK
194	14808/2022 WP(C)/17345/2020	DR.DAITARY SAHOO-MP	SHASHI BHUSAN JENA
195	14809/2022 WP(C)/26139/2022	BASANT KUMAR BEHERA-MP	ABHIRAM SWAIN
196	14810/2022 WP(C)/28845/2022	BIPIN KUMAR NAYAK-MP	RAJIB RATH
197	14811/2022 WP(C)/28844/2022	LAMBODAR PATEL-MP	SARATHI JYOTI MOHANTY
198	14812/2022 WP(C)/13929/2022	MUKESH CHANDRA NAYAK-MP	TAPAN KUMAR MANDAL
199	14813/2022 WP(C)/13929/2022	MUKESH CHANDRA NAYAK-MP	TAPAN KUMAR MANDAL
200	14814/2022 WP(C)/30489/2011	NABAKISHORE MISHRA-MP	M/S.AFRAAZ SUHAIL,P.N.PATTANAIAK,B.P.MISHRAM/
201	14815/2022 WP(C)/28849/2022	SAILABALA BAHINIPATI-MP	SRIJAY KUMAR BARAL
202	14816/2022 WP(C)/28856/2022	SATYA SUNDAR ROUT-MP	S.K.SAMAL
203	14817/2022 WP(C)/1981/2019	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN-MP	M/S.S.A.NAYEEM
204	14818/2022 WP(C)/28860/2022	RAJESH KUMAR PANDAY-MP	SUJIT LAL
205	14819/2022 WP(C)/28846/2022	LICENSING OFFICER CUM D.F.O., CITY FOREST DIVN., BBSRAMP	PRASAD PANDA, A.G.A.
206	14820/2022 WP(C)/12087/2005	BICHITRANANDA JENA-MP	
207	14821/2022 WP(C)/28866/2022	DR.SAGAR JYOTI GURU-MP	KUNAL KUMAR SWAIN
208	14822/2022 WP(C)/28871/2022	NIRANJAN NAYAK-MP	MOHIT AGARWAL
209	14823/2022 WP(C)/28870/2022	HARISH CHANDRA HOTA-MP	PRANAYA KISHORE HARICHANDAN
210	14824/2022 WP(C)/28872/2022	GIRIDHARI SAHOO-MP	RANJAN KUMAR ROUT
211	14825/2022 WP(C)/26944/2020	RAMA CHANDRA DAS-MP	S.K.SAMAL
212	14826/2022 WP(C)/28873/2022	ALOK RANJAN JAGADALA-MP	SOUBHAGYA KUMAR DASH
213	14827/2022 WP(C)/26574/2022	SATYABHAMA DAS @ SAMANTRAY-MP	
214	14828/2022 WP(C)/28876/2022	PRADEEP KUMAR PATRA-MP	KANANBALA ROY CHOUDHURY
215	14829/2022	KULAMANI NAIK-MP	S.S.RAO

216	WP(C)/28880/2022 14830/2022	RATNAKAR MISHRA-MP	
217	WP(C)/16595/2022 14831/2022	CHANDRA SEKHAR SAMAL-MP	
218	WP(C)/25764/2022 14832/2022	NABAGHANA PANDA-MP	
219	WP(C)/25838/2022 14833/2022	SARAT KUMAR MOHANTY-MP	
220	WP(C)/25839/2022 14834/2022	BHOLESWARI DAS-MP	S.S.RAO
221	WP(C)/28882/2022 14835/2022	SULLAVA CHANDRA PATRA-MP	
222	WP(C)/25967/2022 14836/2022	DURYODHAN PALAI-MP	
223	WP(C)/25968/2022 14837/2022	SESHADEV SANBADA-MP	BANAMALI SAHOO 1
224	WP(C)/28883/2022 14838/2022	RABINDRANATH BARIK-MP	G.K.NANDA
225	WP(C)/28884/2022 14839/2022	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
226	WP(C)/28885/2022 14840/2022	THE MANAGEMENT OF M/S. SHAKTI PACK PVT.LTD-MP	PRAMOD KISHORE CHAND
227	WP(C)/12099/2020 14841/2022	PITABASH HANSDAH-MP	RUDRA NARAYAN PARIJA
228	WP(C)/28890/2022 14842/2022	RAJENDRA MUNDA-MP	S.J.PRADHAN
229	WP(C)/28891/2022 14843/2022	PANDIT PRABODHA KUMAR MISHRA-MP	KALPATARU ROUT
230	WP(C)/28893/2022 14844/2022	SUKADEV MAHARANA-MP	
231	WP(C)/16202/2022 14845/2022	DEBENDRA KUMAR PARIDA-MP	
232	WP(C)/5617/2022 14846/2022	THE MD, ODISHA STATE WAREHOUSING CORP., BBSR-MER. NAGENDRA KUMAR MOHANTY	
233	WP(C)/28897/2022 14847/2022	RAJESH KUMAR SAHOO-MP	SATYABRATA MOHANTY
234	WP(C)/28898/2022 14848/2022	KSHIROD KUMAR SAHOO-MP	SHASHI BHUSAN JENA
235	WP(C)/28899/2022 14849/2022	AJIT KUMAR BARIK-MP	BHABANI SANKAR TRIPATHY
236	WP(C)/8448/2022 14850/2022	MANORAMA SWAIN-MP	PRAFULLA KUMAR LENKA
237	WP(C)/28905/2022 14851/2022	M/S. NEELACHAL ISPAT NIGAM LTD., BBSR-MP	AMIT PATNAIK
238	WP(C)/28906/2022 14852/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA
239	WP(C)/6837/2022 14853/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA
240	WP(C)/35786/2021 14854/2022	B Aidhar BEHERA-MP	P.K.DAS
241	WP(C)/28912/2022 14855/2022	SUBHAS CHANDRA PATTANAYAK-MP	BISHNU PRASAD PRADHAN
242	WP(C)/28915/2022 14856/2022	JYOTIPRAKASH MOHANTY-MP	SUBHASREE MOHANTY
243	WP(C)/28917/2022 14857/2022	KALINGA WARRIORS, CUTTACK-MP	PRABODHA CHANDRA NAYAK
244	WP(C)/28918/2022 14858/2022	DIBAKAR PATRA-MP	
245	WP(C)/12999/2022 14859/2022	M/S. GARUDA VAHAN PVT. LTD.,CUTTACK-MP	MOHIT AGARWAL
246	WP(C)/28923/2022 14860/2022	BHAGYADHAR SAMAL-MP	M/S.S.DAS
	WP(C)/20423/2017		

247	14861/2022 WP(C)/20575/2017	NARASINGH PATRA-MP	M/S.S.DAS
248	14862/2022 WP(C)/20422/2017	SUKANTILATA BEHERA-MP	M/S.S.DAS
249	14863/2022 WP(C)/28927/2022	CHAITANYA ROUT-MP	FALGUNI RAJGURU MOHAPATRA
250	14864/2022 WP(C)/28928/2022	SHANTILATA LENKA @ DEI-MP	SUSANTA KUMAR DASH
251	14865/2022 WP(C)/20581/2017	PRANAB KISHORE PATTNAIK-MP	M/S.S.DAS
252	14866/2022 WP(C)/20580/2017	RAJENDRA KU.PATRA-MP	M/S.S.DAS
253	14867/2022 WP(C)/20579/2017	BIBHUTI PR.PANDA-MP	M/S.S.DAS
254	14868/2022 WP(C)/20578/2017	AMRIT LAKRA-MP	M/S.S.DAS
255	14869/2022 WP(C)/20577/2017	SASMITA KU.PADHI-MP	M/S.S.DAS
256	14870/2022 WP(C)/28930/2022	PRATAP KUMAR PATTANAIAK-MP	S.RATH
257	14871/2022 WP(C)/25659/2022	GULAPI SUNA-MP	
258	14872/2022 WP(C)/24629/2022	BIKRAM NAG-MP	
259	14873/2022 WP(C)/24630/2022	ROHAN PATRA-MP	
260	14874/2022 WP(C)/24634/2022	REENA MACHHKHAND-MP	
261	14875/2022 WP(C)/24631/2022	PRADYUMNA BANCHHOR-MP	
262	14876/2022 WP(C)/24633/2022	RAHUL BHARATI-MP	
263	14877/2022 WP(C)/24632/2022	DHARMADA PATRA-MP	
264	14878/2022 WP(C)/24628/2022	KAMALA BAG-MP	
265	14879/2022 WP(C)/1717/2021	M/S. SREE METALIKS LTD.-MP	SIDHARTHA RAY
266	14880/2022 WP(C)/162/2017	KUMARI BEHERA-MP	
267	14881/2022 WP(C)/13005/2012	MGT.OF MITS SCHOOL-MP	M/S.ADITYA MISHRA
268	14882/2022 WP(C)/31306/2021	GYANA RANJAN BEHERA-MP	SITI KANT MISHRA
269	14883/2022 WP(C)/28936/2022	SANDHYARANI MISHRA-MP	SAMBIT RATH
270	14884/2022 WP(C)/11911/2012	MAHESWAR GARNAIK-MP	M/S.SOUBHAGYA S.DAS
271	14885/2022 WP(C)/17215/2022	ORISSA COLLIERIES MAZDOOR SANGHA (INTUC), ANGU	PRAFULLA KUMAR RATH
272	14886/2022 WP(C)/28937/2022	REGIONAL COLLEGE OF HIGHER STUDIES, PALASUNI, BISSIPUR	BISWAR KANTI SATAPATHY
273	14887/2022 WP(C)/28938/2022	DHIREN KUMAR MOHANTY-MP	BISWABIHARI MOHANTY
274	14888/2022 WP(C)/28662/2022	MISRILALL DHARAMCHAND PVT. LTD.-MP	RAJJEET ROY
275	14889/2022 WP(C)/28941/2022	BIKRAM KISHORE SAHU-MP	PRAFULLA KUMAR RATH
276	14890/2022 WP(C)/28947/2022	AKSHAYA KUMAR PAGAL-MP	BAIDHAR SAHOO
277	14891/2022 WP(C)/28957/2022	ROURKELA SHRAMIKA SANGHA-MP	LALIT KUMAR MAHARANA
278	14892/2022	PURNA CHANDRA NAYAK-MP	

279	WP(C)/26590/2022 14893/2022	SUBASH CHANDRA TRIPATHY-MP	BIBHUTI BHUSAN CHOUDHURY
280	WP(C)/28969/2022 14894/2022	DHANESWAR SAHOO-MP	SAGARIKA SAHOO
281	WP(C)/28971/2022 14895/2022	RITA PARICHHA-MP	SIDHARTHA RAY
282	WP(C)/28977/2022 14896/2022	PUSPANJALI BEHERA-MP	SOUBHAGYA SUNDAR DAS
283	WP(C)/28975/2022 14897/2022	DASHARATHI TUDU-MP	NIRANJAN LENKA
284	WP(C)/28979/2022 14898/2022	GYANA RANJAN SWAIN-MP	NIRANJAN LENKA
285	WP(C)/28986/2022 14899/2022	GOURI SAHA-MP	ABHILASH MISHRA
286	WP(C)/28988/2022 14900/2022	SEBAK CHANDRA PRADHAN-MP	SUSANTA KUMAR MISHRA
287	WP(C)/28989/2022 14901/2022	SUNITA SA-MP	ABHILASH MISHRA
288	WP(C)/28991/2022 14902/2022	M/S. SAILABALA ACHARYA-MP	CHITTARANJAN DAS
289	WP(C)/28990/2022 14903/2022	M/S. SAILABALA ACHARYA-MP	CHITTARANJAN DAS
290	WP(C)/28990/2022 14904/2022	M/S. SAILABALA ACHARYA-MP	CHITTARANJAN DAS
291	WP(C)/28990/2022 14905/2022	SATYABRATA DAS-MP	SURYAKANTA DASMOHAPATRA
292	WP(C)/28994/2022 14906/2022	ANURADHA PRADHAN-MP	SUSANTA KUMAR MISHRA
293	WP(C)/28993/2022 14907/2022	MEGHANAD PANIGRAHI-MP	ABHILASH MISHRA
294	WP(C)/28995/2022 14908/2022	KISHORE CHANDRA DIXIT-MP	ANOOP MISHRA
295	WP(C)/28997/2022 14909/2022	RABI NARAYAN DAS-MP	LINGARAJ SARANGI
296	WP(C)/28998/2022 14910/2022	CHITTA RANJAN MISHRA-MP	PRATAP KUMAR NAYAK
297	WP(C)/29000/2022 14911/2022	RAJDEEP JENA-MP	DEEPAK KUMAR MOHAPATRA
	WP(C)/29001/2022		